

50/100

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A./T.A No. 299/02

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SECTION OFFICER (Judl.)

(SEE RULE -4)

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ORDER SHEET

Original Application No : 299/02
Misc. Petition No. _____
Contempt Petition No. _____
Review Application No. _____

Applicant (s) Sudhakar Sarma

-Vs-
Respondent (s) H.O.B. Jom

Advocate for the Applicant (s) B.K. Sharma, S. Sarma, V.K. Nath
Mrs U. Das.

Advocate for the Respondent(s) CGSE.

Notes of the Registry	Date	Order of the Tribunal
This application is in form but not a Contempt Petition is filed, not filed C.F. for Rs. 50, deposited vide D.O. No. 76576643 Dated 8/8/02 <i>Dr. Registrar</i> Steps taken Notices prepared and sent to D. Section for issuing of the same to the respondents through Regd. post with A.D. Vide D.No- 814. 23/9/02	13.9.02 mb 16.9.2002 bb 5.11.02 lm	Pass over for the day. List again on 16.9.2002 for admission. <i>Vice-Chairman</i> on the respondents Issue notice to show cause as to why the application shall not be admitted, returnable by four weeks. List on 5.11.2002 for admission. <i>Vice-Chairman</i> Heard learned counsel for the parties. Application is admitted. Call for records. Returnable by four weeks. List on 5.12.02 for orders. <i>Vice-Chairman</i>

Respondent No 4 notice
referenced due to Address
transferred on 08/11/02
Rohit

(3)

5.12.02

At the request of Mr. A. Deb Roy,
learned Sr. C.G.S.C. for the respondents
further four weeks time is allowed to
the respondents to file written statement.

List on 6.1.2003 for orders.

No written statement
has been filed

3/11/03

mb

K. K. Sharma
Member

6.1.03

present : The Hon'ble Mr Justice V.S.
Aggarwal, Chairman

The Hon'ble Mr K.K.Sharma,
Member (A).

No reply has been
filed

In the absence of objection four weeks
time is granted to file reply.

List on 4.2.03 for order.

3/2/03

K. K. Sharma
Member

V. S. Aggarwal
Chairman

pg

4.2.2003

Further four weeks time is allowed
to the respondents for filing written stat-
ement on the prayer of Mr. A.K. Choudhury,
learned Addl. C.G.S.C. for the respondents.

List on 4.3.2003 for written state-
ment.

21.2.03
MS. submitted
by the Respondent NOS.
1, 2, 3 & 4.

S. O.
Member

V. S. Aggarwal
Vice-Chairman

mb

4/3/03. The case did not get
today. The case is adjourned
to 26/3/03.

26.3.2003

Written statement has been filed.
List the matter for hearing on 12.5.03.
The applicant may file rejoinder, if
any, within two weeks from today.

No rejoinder has been
filed.

3/5/03

S. O.
Member

V. S. Aggarwal
Vice-Chairman

12/5/03 mb

Division Bench is not available. The case is
adjourned to 26/5/03 by order

2.9.03 . . .

Heard Mr.S. Sarma learned counsel for the applicant and also Mr.A.K. Chowdhury, learned Addl.C.G.S.C. for the Respondent.

On hearing the learned counsel for the parties the O.A. is directed basically for adjudication of interse seniority of Superintendent/circula- Respondent No. 4
ted vide letter dated 21.3.2001 as on 1.5.2001. The applicant has already submitted an appeal before the authority on 19.4.2001 where the applicant has raised all the issue which are yet to be disposed of.

On hearing the learned counsel for the parties and considerable of all aspects, we are of the opinion that the ends of justice will be met if a direction be issued on the respondents to dispose of the appeal submitted by the applicant. The applicant may submit a fresh appeal before the authority within two weeks from the date of receipt of this order. The Respondents are directed to dispose of the appeal as expeditiously as possible preferably within two weeks from the date of receipt of this appeal.

The application accordingly stands disposed. There shall however, no order as to costs.

Member

Vice-Chairman

lm

26.5.2003 Present : The Hon'ble Mr. Justice D.N. Chowdhury, Vice-Chairman
The Hon'ble Mr. S.K. Hajra, Member (A).

On the prayer of Mr. S. Sarma, learned counsel for the applicant, the case is adjourned. List the matter again on 18.6.2003 for hearing.

Member

Vice-Chairman

mb

18.6.2003 Present : The Hon'ble Mr. Justice D. N. Chowdhury, Vice-Chairman.
The Hon'ble Mr. R.K. Upadhyaya Member (A).

On the prayer of Mr. A.K. Choudhury, learned Addl. G.G.S.C. for the respondents the case is adjourned. List again on 2.7.2003 for hearing.

Member

Vice-Chairman

mb

2.7. Division Bench did not sit today
The case is adjourned to 7.8.2003.

7.8.2003 Adjourned on the prayer of Miss U. Das, learned counsel for the applicant. List again on 2.9.2003 for hearing.

Member

Vice-Chairman

mb

26/5/03

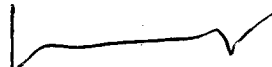
Lejoinder has been filed to the written statement at pages 52-66.

NS
28/5/03.

The case is ready for hearing as regard Ws and Responders.

28/5/03.

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Office Note	Date	Tribunal's Order
10.9.2003 Copy of the Judgment has been sent to the Office for issuing the same to the applicant as well as to the Addl. C.G.-Sec. for the Record. llh Recd M.C. 12/9/03	2..9.03 lm	Heard learned counsel for the parties. Judgment delivered in open Court. Kept in separate sheets. Application is disposed of. No costs.  Member  Vice-Chairman

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Office Note	Date	Tribunal's Order

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./B.A.No. 1299 of 2002

DATE OF DECISION 2.09.2003

Shri Sudhakar Sarma,

.....APPLICANT(S).

Mr.B.K.Sharma, Mr.S.Sarma, Mr.U.K.Nair, Ms.U.Das

.....ADVOCATE FOR THE
APPLICANT(S).

-VERSUS-

Union of India & Others

.....RESPONDENT(S)

Mr.A.K.Chowdhury, Addl.C.G.S.C.

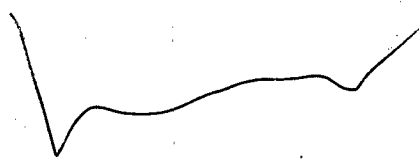
.....ADVOCATE FOR THE
RESPONDENT(S).

THE HON'BLE MR. JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN

THE HON'BLE MR.K.V.PRAHALADAN, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble ~~Member~~ VICE-CHAIRMAN



CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No.299 of 2002.

Date of Order: This the 2nd Day of September 2003.

HON'BLE MR.JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN
HON'BLE MR.K.V.PRAHALADAN, ADMINISTRATIVE MEMBER

Shri Sudhakar Sarma,
Superintendent of Central Excise,
Imphal Range, Imphal, Manipur. Applicant.

By Advocate Mr.B.K.Sharma, Mr.S.Sarma, Mr.U.K.Nair,
Ms.U.Das.

-Vs-

1. Union of India, represented by the
Secretary to the Government of India,
Ministry of Finance, New Delhi.
 2. The Commissioner of Central Excise,
M.G.Road, Shillong.
 3. The Additional Commissioner (P&U)
Central Excise, Shillong.
 4. Shri Rama Kanta Das, Supdt of Central Excise,
C/O.The Commissioner of Central Excise, M.G.Road,
Shillong.
- Respondents.

By Advocate Mr.A.K.Choudhury, Addl.C.G.S.C.

O R D E R.

CHOU DHURY (J) (VC):

Heard Mr.S.Sarma learned counsel for the applicant
and also Mr.A.K.Chowdhury, learned Addl.C.G.S.C. for the
Respondents.

On hearing the learned counsel for the parties the
O.A. is directed basically for adjudication of interse
seniority of Respondent No.4 circulated vide letter dated 11.
21.3.2001 as on 1.5.2001. The applicant has already submitted
an appeal before the authority on 19.4.2001 where the appli-
cant has raised all the issue which are yet to be dispos ed
of.

contd/-

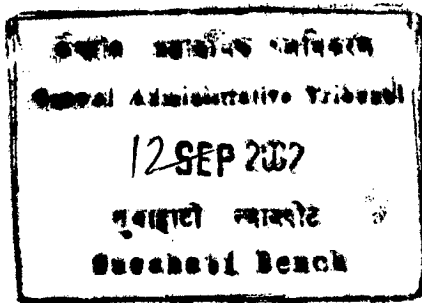
On hearing the learned counsel for the parties and considering all the aspects, we are of the opinion that the ends of justice will be met if a direction be issued on the respondents to dispose of the appeal submitted by the applicant if not already disposed. The applicant may also submit a fresh appeal before the authority within two weeks from the date of receipt of this order. The Respondents are directed to dispose of the appeal as expeditiously as possible preferably within four weeks from the date of receipt of the appeal.

The application accordingly, stands disposed.
There shall however, be no order as to costs.


(K.V. PRAHALADAN)
ADMINISTRATIVE MEMBER


(D.N. CHOWDHURY)
VICE-CHAIRMAN

LM



THE CENTRAL ADMINISTRATIVE TRIBUNAL::GUWAHATI BENCH

GUWAHATI

D.A. No. 299 of 2002

Shri Sudhakar Sarma

... Applicant

- Versus -

Union of India & Ors.

... Respondents

I N D E X

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Filed by : Asha Das
Advocate

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Filed by
the applicant through
Alsher Das,
Advocate
30/9/02

THE CENTRAL ADMINISTRATIVE TRIBUNAL::GUWAHATI BENCH

GUWAHATI

(Application under Section 19 of the Central
Administration Tribunal Act, 1985)

O.A. No. 299 of 2002

BETWEEN

Shri Sudhakar Sarma,
Superintendent of Central Excise,
Imphal Range, Imphal, Manipur.

... Applicant.

- AND -

1. Union of India, represented by the
Secretary to the Government of India,
Ministry of Finance, New Delhi.
2. The Commissioner of Central Excise,
M.G. Road, Shillong.
3. The Additional Commissioner (P&U),
Central Excise, Shillong.
4. Shri Rama Kanta Das, Supdt. of
Central Excise, C/O The Commissioner of
Central Excise, M.G. Road, Shillong.

... Respondents

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH THE
APPLICATION IS MADE :

The present application is directed against the
integrated seniority list of Superintendents circulated
vide letter dated 21.3.2001 and the finalisation of the
said list showing the inter-se seniority position of
superintendents as on 1.5.2001. This application is
also directed against the inaction on the part of the
Respondents in not assigning correct seniority position
in respect of the Applicant and continuing to show him

for

junior to his erstwhile junior.

2. JURISDICTION OF THE TRIBUNAL :

The applicant declares that the subject matter in respect of which the application is made is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :

The applicant further declares that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE :

4.1 That the Applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed by the constitution of India.

4.2 That the Applicant on being selected by the Staff Selection Commission (SSC) as a Direct Recruit Inspector in the Central Excise Department in the year 1978. The Applicant joined his services on 25.11.78. be it stated here that the Applicant since the date of his initial appointment has been discharging his duties without blemish to any quarter.

4.3 That the Applicant states that the Respondent No. 4 was also appointed as a Direct Recruit Inspector in pursuance to the same selection process by which the Applicant was appointed. The merit position of the Respondent No. 4 was below that of the Applicant.

4.4 That the Applicant states that all along in the

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gradation list published from time to time showing the inter-se seniority position of members in the cadre of Inspector, he was shown senior to the Respondent No. 4. In the year 1986 the Applicant was at serial No. whereas the Respondent No. 4 was at serial No. Same also in the subsequent gradation lists published in the year 1987 and 1989, the Applicant was shown senior to the Respondent No. 4.

4.5 That the Applicant states that as regards the fixation of inter-se seniority in the cadre of Inspector number of litigation were filed by colleagues of the Applicant assailing the fixation of their seniority therein. One such case was filed before this Hon'ble Tribunal being OA No. 241/91 by one Shri Biman Dhar. Upon hearing the parties and also taking note of judgments passed in this connection by the Calcutta Bench of this Hon'ble Tribunal, directions were issued by this Hon'ble Tribunal vide order dated 5.9.95 to revise the seniority list in the cadre of Inspector. This Hon'ble Tribunal vide its said judgment and order directed amongst others to fix the inter-se seniority position of the Inspectors keeping in view the principles as contained in D.O.P.T's OM No. 35014/2/80-Estt (D) dated 7.2.86.

4.6 That the Applicant states that the next promotion avenue available to a Inspector is the post of Superintendent of Central Excise. The manner and method for effecting the said promotion is governed by the provisions of the "Superintendents of Central Excise

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Recruitment Rules, 1986".

The Applicant craves leaves to refer and rely upon the provisions of the said Rules at the time of hearing of this application.

4.7 That the Applicant states that in the year 1993 the Departmental Promotion Committee as contemplated under the said Rules was convened for considering the cases of eligible Inspectors for promotion as Superintendents. The case of the Applicant was also considered therein. As at that relevant point of time a departmental proceeding was pending against the Applicant, the recommendations of the departmental promotion committee in his case was kept under seal cover. Be it stated here that the said departmental promotion committee met on 7.6.93.

4.8 That the Applicant begs to state that on completion of the departmental proceedings and his exoneration therein, the seal cover was opened in the year 1995 (16.10.95) and the Applicant on being found to be suitable for such promotion, he was promoted as Superintendent with effect from 15.6.93.

4.9 That the Applicant states that in pursuance to the direction issued by this Hon'ble Tribunal in OA No. 241/91, the inter-se seniority of the Inspectors was revised in the year 1996 and the revised seniority lists was circulated vide letter dated 3.7.96. In the said letter dated 3.7.96 it was specifically stated that subsequent to the revision of the seniority in the cadre of Inspector, the seniority in the cadre of Superintendent would also be revised and consequential

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benefits if any becoming available due to such revision would be extended to the person concerned.

A copy of the draft seniority list circulated vide letter dated 3.7.96 is annexed as Annexure-1.

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4.10 That the Applicant begs to state that in pursuance to the revision of inter-se seniority position as carried in the cadre of Inspector, the authorities proceeded to revised the seniority in the cadre of Superintendents. The Respondent No. 3 vide his letter dated 21.3.2001 interalia stated that the seniority of Superintendents for the years 1987 to 1998 have been refixed and integrated seniority list of such Superintendents has been drawn. Further vide the said letter a copy of the integrated seniority list was circulated and objections if any were call for against assignments of seniority in the said list.

A copy of the letter dated 21.3.2001 alongwith the integrated seniority list is annexed as Annexure-2.

4.11 That the Applicant states that upon receipt of the said letter dated 21.3.2001 on 16.4.2001, he proceeded to prefer an appeal under Rule 23(4) of the CCS(CCA) Rules, 1965, interalia stating therein that in pursuance to the judgment of the Hon'ble Tribunal can be safely help that the gradation list issued during the period of 1986 to 1998 were all incorrect and accordingly the promotions made therefrom were also illegal and invalid. The same resulted in non-

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consideration of cases of persons otherwise eligible for promotion. It was also stated therein that the DPC held in March, 2001 did not take into consideration the cases of all the eligible Inspectors. It was also stated that the seniority in the cadre of Superintendent ought to have been fixed as per the law holding the field in this connection at that relevant point of time when the DPC was convened. It was further stated that the Applicant ought to have been placed above the Respondent No. 4 in the cadre of Superintendents inasmuch as the Respondent No. 4 was promoted earlier giving him the benefit of reservation and the Applicant who was senior to him in the substantive cadre ought to have regained his seniority on his promotion as Superintendents.

A copy of the said appeal dated 19.4.2001 is annexed as Annexure-3.

4.12 That the Applicant begs to state that the authorities vide letter dated 22.5.2001 circulated a copy of the seniority list of Superintendents Group-B as on 1.5.2001 finalised purportedly after meeting the objections received in pursuance to the Annexure-2 letter dated 22.3.2001. In the seniority list annexed to said letter the name of the Applicant figures at serial No. 69 whereas the Respondent No. 4 is shown at serial No. 6.

A copy of the said letter dated 2.5.2001 is annexed as Annexure-4.

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4.13 That the Applicant begs to state that on the basis of the revised seniority list in the cadre of Inspectors, a review DPC was held sometime in the month of February-March, 1999 for consideration of cases for promotion as Superintendents. Yearwise panels were drawn up from 1987 to 2000. While effecting promotions from the said list, an illegality was committed inasmuch as the Respondent No. 4 was considered against a reserved category vacancy meant for SC candidates whereas the case of the Applicant was only considered for a vacancy of the year 1993. Accordingly the Applicant was promoted against a vacancy of 1993 and the Respondent No. 4 was promoted against a vacancy of 1988. While effecting the said promotions more particularly in the case of the Applicant, the exact vacancy position in the cadre of Superintendents was not correctly computed and the persons who were illegally granted promotion earlier were not discounted for, resulting in delay in effecting actual promotion to the Applicant.

4.14 That the Applicant begs to state that the Apex Court in a catena of decisions starting from the case of Union of India -vs- Virpal Singh Chouhan as reported in 1995 (6) SCC 684, held that while a reserved category is entitled to accelerated promotion he would not be entitled to accelerated seniority. The Apex Court in the case of Ajit Singh I and Ajit Singh II laid down that the Senior General Category Candidate is promoted to the cadre to which the reserved category candidates was granted promotion earlier under the quota meant for them, he would regain his seniority



therein.

4.15 That pursuant to the said judgments passed by the Apex Court, Article 16 (4) (A) was amended vide Constitution Amendment Act, 2001, retrospectively amending the said Article with effect from 17.6.95.

A copy of the gazette notification notifying the said amendment is annexed as Annexure-5.

4.16 That the Applicant begs to state that the promotion of the Respondent No. 4 being made effective with effect from 22.4.88, the same is not protected by the Annexure-5 amendment and the principles laid down by the Apex Court in this connection would hold the field. Accordingly the Respondent No. 4 cannot be held to be senior to the Applicant and the wrong assignment of seniority of the Respondent N. 4 above the Applicant requires to be rectified.

4.17 That your Applicant states that the whole procedure adopted towards recasting of the inter-se seniority in the cadre of Inspector and Superintendent is in clear violation of the one prescribed by various circulars issued by the Govt. of India in this connection and which were taken note of by this Hon'ble Court while passing the Judgment and order in O.A. No. 241/91. As such the same has resulted in the applicant being deprived of his genuine dues.

4.18 That your applicant submits that in the event the seniority list in the cadre of Supdt's is allowed to

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stand with the infirmities mentioned in the foregoing paragraphs, the same would adversely tell upon the service career of the applicant and he would be deprived of his future promotions and persons Junior to him and/or not eligible to occupy the positions currently being held by them would be granted the same benefits earlier to the Applicant.

5. GROUND'S FOR RELIEF WITH LEGAL PROVISIONS :

5.1 For that the action/inaction on the part of the Respondents in issuing the impugned Gradation lists is illegal, arbitrary and violative of the principle of natural justice and same is liable to be set aside and quashed.

5.2 For that the authorities while proceeding to recast the seniority in the cadre of Inspectors and Superintendents have completely given a go bye to the various guide lines issued by the Government of India prescribing the manner and method to be followed in this connection.

5.3 For that the impugned action on the part of the authorities in assigning higher seniority to the Respondent No.4 than the Applicant have violated the express directions of the Apex Court in this connection.

5.4 For that in any view of the matter the action/inaction on the part of the Respondents are not sustainable in the eye of law and same are liable to be set aside and quashed.

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The Applicant craves leave of this Hon'ble Tribunal to advance more grounds both legal as well as factual at the time of hearing of the case.

6. DETAILS OF REMEDIES EXHAUSTED :

The applicant declares that they have no other alternative and efficacious remedy except by way of filing this application. He is seeking urgent and immediate relief.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT :

The applicant further declares that no other application, writ petition or suit in respect of the subject matter of the instant application is filed before any other Court, Authority or any other Bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEFS SOUGHT FOR :

Under the facts and circumstances stated above, the applicants pray that this application be admitted, records be called for and notice be issued to the respondents to show cause as to why the reliefs sought for in this application should not be granted and upon hearing the parties and on perusal of the records, be pleased to grant the following reliefs :

- 8.1 To set aside and quash the impugned Gradation list circulated vide order dated 2.5.2001.

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8.2 To direct the authorities to assign correct seniority position to the Applicant after reviewing the inter-se seniority in the cadre of Superintendents as per the guidelines prescribed in this connection by the Government of India.

8.3 To assign seniority of the Applicant over the Respondent No. 4.

8.4 Cost of the application.

8.5 Any other relief/reliefs to which the Applicant is entitled to under the facts and circumstances of the case and as may deemed fit and proper considering the facts and circumstances of the case.

9. INTERIM ORDER PRAYED FOR :

In view of the facts and circumstances of the case the Applicant prays that Your Lordships would be pleased to direct the Respondents not to effect any promotion from the cadre of Superintendent basing on the seniority list as circulated vide letter dated 2.5.2001.

10.

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O. :

i) I.P.O. No. : 7 G 576643
ii) Date : 8/8/02
iii) Payable at : Guwahati.

12. LIST OF ENCLOSURES :

As stated in the Index.

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VERIFICATION

I Shri Sudhakar Sarma, son of S. Sarma Sarma, aged about 52 years, presently working as Superintendent of Central Excise, Imphal Range, Imphal, Manipur, do hereby solemnly affirm and verify that I am the applicant in this instant application and conversant with the facts and circumstances of the case. I am competent to verify this case and the statements made in paragraphs 1-3, 41-43 and 418 and 5 to 12 are true to my knowledge ; those made in paragraphs 44-417 are true to my information derived from records and the rests are my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this the 30th day of August 2002.

Sudhakar Sarma.

Annexure-1

13347-400 (P)

Dated :- 25/6/96

Silchar

Central Excise Division (111)

The Assistant Commissioner of Customs (rev.),

Customs (Prev.) Division (All)

The Branch-in-Charge,

Branch/Unit/Cell of Hqs.
Office, Shillong.

Subject : Re-fixation of Seniority

Consequent upon the pronouncement of judgement dated 25-11-93 by Hon'ble C.A.F., Calcutta in C.A. No.925 of 92, the seniority of all Inspectors who joined before 01-03-86 and were in position, was revised first by issuing a Draft seniority list vide C.No.II(34)1/ET-I/91/Pt-I/15263-302(A) dated 24-10-94 and then finalising it vide letter of even no. 7466-550(A) dated 27-04-95.

Now, the Hon'ble C.A.T., Gauhati vide their order dated 05-09-95 in O.A.No.241/91 filed by Sri Biman Dhar, who has already been promoted to the grade of Superintendent, has observed that the question of assigning correct Seniority to Shri Dhar, Superintendent, in the promotional post has to be decided in the light of judgement dated 10-04-89 passed by Hon'ble C.A.T., Cuttack in O.A. No.62 of 1971 which said to fix the seniority in the light of principles contained in D.O.F.T.'s O.M. No. 35014/2/80-Subt. (D) dated 07-02-86 keeping in view the illustration given in para-3 of the said O.M. which in a nutshell, says that rotation of quota for DRs and PRs in a calendar year will take place only to the extent DRs/PRs are available and the excess number of DRs or PRs, as the case may be, will be bunched together at the bottom.

Accordingly, the seniority of Shri Dhar in the grade of Inspector and also that of all the similarly placed Officers, as per decision of the Hon'ble Apex Court in Indraprastha Yadav case and another reported in 1990 (13) ATC 666, have been revised, a draft copy of which is enclosed herewith. The revision has also the concurrence of Central Board of Excise and Customs vide their Telex F.No.A-23024/2, 92-D.111(A) dated 30-10-95.

Contd. / 2

Attested
W. D. ...
Advocate.

14

- 12 -

The Draft List may be circulated to all the concerned officers working under your charge immediately on receipt of this letter. They may also be informed that they may make their representations, if any, on such revision by 22-07-96. Representations received after this date will not be considered.

They may also be informed that subsequent to this revision, their seniority in the grade of Superintendent will be revised and other consequential benefits, if permissible under Rule, will be extended.

Enclo : As above.

[Signature]

(D. BHATTACHARYA) 21/7/96
ASSISTANT COMMISSIONER (HRS.)
CUSTOMS & CENTRAL EXCISE::SHILLONG

C.No. LL(244)

C.No. II(34)1/ET/ACS/94/3822 - 11

Dated: 3/7/76

Copy to:- Sri Sullykum Sarma, Supdt. of C.F. Impvt Range for information. He is requested to submit representation if any in the light of aforesaid letter by 15th July positively for onward transmission to the Hrs. office, Shillong for further necessary action at their end.

[Signature] 21/7/96

Administrative Officer,
Central Excise::Shillong

905
8/7/96

Attended
W.D. on
10/7/96

SENIORITY LIST OF INSPECTORS (NON-BRIEFED) SENIORITY WAS NOT REVISED
 VI. THIS OFFICE ORDER C.NO.II(34)17/11-73, Dt. 1/9466-550(1) DATED 27-4-95

1.7.16

SL.NO.	NAME & DESIGNATION	DATE OF BIRTH	DATE OF JOINING IN GOVT. SERVICE	DATE OF JAWAB- NATION	DATE OF BECOMING INSPECTOR	STATUS DR/PR	REMARKS
1.	2.	3.	4.	5.	6.	7.	8.

S/SRI

1.	Indu Bhusan Goswami, Matric	1-1-35	22-12-55	6-5-84	22-1-71	PR	
2.	Nihar Rn. Laskar (SC), Matric	1-5-37	19-5-56	2-4-81	2-8-72	PR	
3.	Haripada Bhattacharjee, Matric	1-6-35	6-4-57	6-5-84	2-8-72	PR	
✓ 4.	Kandarpa Kr. Dhar, Matric	1-11-38	17-4-57	6-5-84	2-8-72	PR	
5.	Sukhamoy Deb, B.Com.	1-12-37	29-4-57	3-5-84	2-8-72	PR	
6.	Charles Syimong (ST), Matric	1-1-35	1-5-57	1-10-80	1-8-72	PR	
7.	Sunil Ch. Dhar, Matric	1-3-38	1-3-58	6-6-84	2-8-72	PR	
8.	Deepak Kr. Dutta Choudhury, Matric	1-3-39	7-3-58	6-6-84	1-8-72	PR	
9.	Indreswar Borkakati, I.A.	1-7-38	13-3-59	6-6-84	2-8-72	PR	
10.	Ananda Ch. Deka, Matric	1-3-34	14-10-58	6-6-84	2-8-72	PR	
11.	Ketaki Rn. Deb, Matric	1-10-39	14-10-58	6-6-84	2-8-72	PR	
12.	Ajoy Bhushan Sen Sharma, Matric	1-3-39	14-10-58	6-6-84	2-8-72	PR	
13.	Narendra Bhushan Das Roy, B.A.	1-1-36	2-5-59	19-6-85	2-8-72	PR	
14.	Ranjit Kar, Matric	1-2-37	5-5-59	29-1-76	14-8-72	PR	
15.	Bidhan Ch. Bhattacharjee, Matric	1-10-38	8-5-59	1-1-76	14-8-72	PR	
16.	Sumanta Kr. Bhattacharjee, B.A.	26-7-35	11-5-59	29-1-76	3-8-72	PR	
17.	Dakshina Rn. Nath, Matric	1-11-38	11-5-59	29-1-76	4-8-72	PR	

Attested
[Signature]
 Advocate

Contd.....P/2.....

1.	2.	3.	4.	5.	6.	7.	8.
<u>s/shri</u>							
18. Sarat Kr. Baruah, B.A.	11-03-36	15-05-59	29-01-76	05-08-72		PR	
19. Jyotindra Nath Choudhury, Matric	11-04-37	04-02-56	29-01-76	02-08-72		PR	
20. Rabindra Nath Sonowal (ST), Matric	11-03-39	30-12-61	01-06-81	02-08-72		PR	
21. Winglo Well War (ST), Matric	11-05-41	14-08-62	01-07-81	03-08-72		PR	
22. Jitendranath Baithori (ST), Matric	11-07-39	07-06-64	01-02-82	03-08-72		PR	
23. Suntheing Sungte (ST), Matric	11-03-41	30-10-61	01-02-82	03-08-72		PR	
24. Amarendra Debbarmon (ST), Matric	11-01-36	10-07-62	01-02-82	02-08-72		PR	
25. Dinanath Kachari (ST), Matric	11-04-40	10-08-62	01-02-82	02-08-72		PR	
26. Vangkhothang Singson (ST), Matric	11-05-41	01-02-62	01-09-83	02-08-72		PR	
27. Nishit Rn. Deb, Matric	11-01-40	04-01-60	29-01-76	02-08-72		PR	
28. Subodh Rn. Roy, Matric	11-05-33	11-01-60	29-01-76	03-08-72		PR	
29. Tarkeswar Borgohain, Matric	11-01-37	11-01-60	29-01-76	03-08-72		PR	
30. Junabor Lahan, Matric	11-01-39	11-01-60	29-01-76	04-08-72		PR	
31. Nareswar Barua, Matric	11-03-42	13-01-60	29-01-76	03-08-72		PR	
32. Boloram Das (SC), Matric	11-07-48	10-10-60	01-01-80	04-08-72		PR	
33. Susther Kr. Dhalua (ST), Matric	11-04-36	10-10-60	31-06-81	03-08-72		PR	
34. Jaynath Borgohain, Matric	11-04-41	07-04-61	29-01-76	02-08-72		PR	
35. Arun Kr. Bose, Matric	11-02-39	10-04-61	29-01-76	02-08-72		PR	
36. Sakti Bikash Roy, B.A./D.L.B.	11-11-41	24-03-62	29-01-76	02-08-72		PR	
37. Sachindra Kr. Paul, Matric	11-11-41	01-11-61	29-01-76	02-08-72		PR	
38. Chiribimal Das, Matric	11-10-37	02-01-57	29-01-76	02-08-72		PR	
39. Taresh Ch. Debnath, Matric	11-07-35	29-01-56	29-01-76	04-08-72		PR	
40. Nirmalendu Bhattacharjee, Matric	11-07-42	07-10-63	29-01-76	01-08-72		PR	

*Attested
W.D.
Advocate*

1.	2.	3.	4.	5.	6.	7.	8.
	S. Shri						
41.	Manindra Kr. Chakraborty, Matric	01-03-40	26-11-60	29-01-76	02-08-72		
42.	Prabir Kr. SSI, Matric	01-05-36	18-07-55	29-01-76	02-08-72		PR
43.	Dhirendra Kr. Bhattacharjee, Matric	01-02-36	07-09-61	29-01-76	07-08-72		PR
44.	Prabhananda Sharma, Matric	01-08-39	29-06-63	29-01-76	02-08-72		PR
45.	Gouranga Ch. Chatterjee, Matric	01-01-39	30-09-63	07-04-76	02-08-72		PR
46.	Motilal Dey, Matric	01-10-42	20-07-64	01-07-76	03-08-72		PR
47.	Pranab Kr. Das, B.A.	02-01-40	01-08-64	01-08-76	02-08-72		PR
48.	Tileswar Hazarika, (SC), Matric	01-01-39	12-01-50	31-12-81	28-01-72		PR
49.	Premotha Banikya, (SC), Matric	01-03-34	09-08-54	05-06-84	18-01-72		PR
50.	Bijnash Rn. Das, Matric	01-10-35	18-04-57	01-02-77	03-08-72		PR
51.	Lalit Kr. Hazarika, Matric	01-07-35	13-01-50	02-02-72	04-08-72		PR
52.	Ananta Ch. Borah (ST), Matric	01-12-41	13-08-62	01-11-83	02-08-72		PR
53.	G. Nongbet (ST), B.A.	01-01-38	02-02-62	30-04-81	20-07-79		PR
54.	Rukmini Kr. Laskar (SC), Matric	01-10-38	30-04-57	24-12-75	24-12-73		PR
55.	Alysuiye Vanlalduha, (ST), B.A.	01-03-51	13-09-75	31-10-77	25-09-75		DR
56.	Dwipendra Mohan Bannerjee, B.A.	16-08-41	01-10-63	01-11-77	01-10-75		DR
57.	Jiten Krishna Paul, B.Sc.	30-01-50	15-01-75	01-12-77	15-10-75		DR
58.	Ms. Anupama Devi, B.A.	15-09-36	01-10-55	07-06-77	18-09-75		PR
59.	Krishna Bahadur Bhujel, B.A.	31-01-50	25-09-75	01-10-78	25-09-75		DR
60.	Dimpeswar Borah, B.Sc.	01-01-50	01-10-75	01-02-78	01-10-75		DR
61.	Bikash Rn. Debroy, B.Sc.	08-03-53	01-10-75	01-03-78	01-10-75		DR
62.	Nirupam Kar, B.Com.	01-01-51	12-10-70	12-06-77	29-09-75		PR
63.	Nazarul Haque, B.Sc.	01-09-51	23-09-75	01-03-78	23-09-75		DR

Attes.

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Advocate

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1.	2.	3.	4.	5.	6.	7.	8.
	S. S. I						
HC 64.	Tridibeswar Nath, B.Sc.	2-12-53	23-9-75	1-3-78	23-9-75	DR	
65.	Md. Anwar Hussain, B.Sc.	11-9-51	20-9-75	1-3-78	20-9-75	DR	
66.	Frank Danny Rynjah (ST), B.A.	8-2-47	5-8-71	1-12-83	19-9-75	PR	
67.	Swaraj Kr. Roy, Matric	31-7-33	1-12-62	22-9-77	29-9-75	PR	
68.	Nanda Kr. Bhattacharjee, I.Sc.	30-11-51	29-3-72	31-10-77	25-9-75	PR	
HC 69.	Ranju Kumar Chakraborty, B.A.	20-10-51	29-1-70	1-12-77	23-9-75	PR	
70.	Ms. R.B. Passah (ST), B.A.	1-7-41	1-3-62	14-12-77	1-9-75	PR	
71.	Rabindra Ch. Lashkar (SC), B.A.	1-9-34	1-9-66	1-1-64	25-9-75	PR	
HC 72.	Debaprasad Das, B.Sc.	5-2-52	25-9-71	31-12-77	22-9-75	PR	
HC 73.	Mrinal Kanti Chanda, B.A.	1-5-50	23-10-70	1-2-78	18-9-75	PR	
HC 74.	Gopinath Dutta, B.A.	4-9-50	23-10-70	1-2-78	18-9-75	PR	
HC 75.	Anjan Kanti Pandit, P.U.	1-3-49	30-7-66	1-2-78	27-9-75	PR	
76.	Dipendu Kr. Deb Choudhury, B.Com.	1-4-39	30-3-72	1-2-78	13-9-75	PR	
89/ HC 77.	Anjan Kanti Roy, P.U.	1-9-45	25-1-65	28-2-78	20-10-75	PR	
78.	Ms. Pratima Rani Ghosh, B.A.	6-4-40	24-11-60	1-3-78	29-9-75	PR	
R 79.	Susodh Ch. Debnath, Matric	1-5-34	11-4-61	1-3-78	9-9-75	PR	
80.	Kshitish Ch. Das, B.A.	4-1-41	1-7-61	1-5-78	23-9-75	PR	
81.	Lalsawma Vanchanmying (ST), B.A.	28-12-51	22-7-76	1-4-78	22-7-76	DR	
82.	Biswajit Sarkar, B.Sc.	1-1-55	2-8-76	1-4-78	2-8-76	DR	
83.	Subir Kr. Chakraborty,	1-2-52	24-7-76	1-5-78	2-7-76	DR	
84.	Sibapada Chakraborty, P.U.	5-8-50	10-3-72	1-7-78	25-7-76	PR	
85.	Partha Sarathi Purkeyastha (I), B.Sc.	1-7-53	2-8-76	1-3-78	2-8-76	DR	
86.	Ranjit Kumar Dutta, (I), B.Sc.	8-8-51	26-7-76	1-9-78	26-7-76	DR	

Attested
W.D.M.
Attested.

	3	4	5	6	7	8
87. Indira Ch. Adhikary, B.Sc.	07.05.56	27.07.76	01.12.78	27.07.76	DR	
88. Samir Ch. Adhikary, B.Com.	18.05.40	25.10.61	01.12.78	24.07.76	PR	
89. Amitabh Hore, B.Com.	31.07.53	23.07.76	10.10.78	23.07.76	DR	
90. Abhijit Das Gupta, B.Sc.	02.01.55	26.06.76	01.12.78	25.07.76	DR	
91. Bijan Bandhu Adhikary, B.Com.	02.11.53	07.06.74	20.05.79	26.07.76	DR	
92. Rashik Ch. Shuklabaiaya, SC, Matric	01.10.40	20.04.61	28.05.79	05.11.76	PR	
93. Pradip Kumar Das, (I), B.Sc.	01.03.55	02.08.76	28.05.79	02.08.78	DR	
94. Ranjan Kr. Goswami, B. Com.	07.06.54	23.07.76	28.05.79	23.07.76	DR	
95. Bidyut Rn. Deb, B.Sc.	28.08.52	24.07.76	28.05.79	24.07.76	DR	
96. Gopendra Ch. Paul, B.A.	01.01.47	12.08.71	28.05.79	30.07.76	PR	
97. Apyakta Kr. Sharma, B.Sc.	31.01.54	29.07.76	28.05.79	29.07.76	DR	
98. Hemant Gogoi, B.Sc.	01.01.55	24.07.76	28.05.79	24.07.76	DR	
99. Ashish Bijoy Dutta, B.Sc.	01.07.55	21.07.76	28.05.79	21.07.76	DR	
100. Niranjan Bhattacharjee, Matric	15.05.51	04.01.71	28.05.79	17.01.76	PR	
101. Sekhar Kr. Bose, B.A.	04.08.54	30.07.76	28.05.79	30.07.76	DR	
102. Dilip Kr. Nath, B.A.	11.07.52	02.08.76	28.05.79	02.08.76	DR	
103. Sabyasachi Paul, B.Sc.	02.04.54	29.07.76	28.05.79	29.07.76	DR	
104. Ranjit Kr. Bhattacharjee, P.C.	01.04.44	19.11.65	28.05.79	19.11.76	PR	
105. Kiran Ch. Monan, B.A.	20.09.52	31.07.76	23.05.79	31.07.76	DR	
106. Chiranjib Madhab Chakraborty, B.Sc.	25.12.51	26.07.76	28.05.79	26.07.76	DR	
107. Tapas Swarup Sarkar, B.Sc.	02.05.55	27.07.76	28.05.79	27.07.76	DR	
108. Santosh Sanik, Matric	01.02.41	01.11.61	28.05.79	19.11.76	PR	
109. Himanshu Rn. Saha, B.A.	16.03.51	13.07.76	28.05.79	13.07.76	DR	
110. Subinay Showmic, B.A.	13.01.54	26.07.76	28.05.79	26.07.76	DR	
111., B.A.	01.03.52	20.07.76	28.06.79	30.07.76	DR	

Attested:

 Advocate.

Contd. ...

1.	2.	3.	4.	5.	6.	7.
R 112.	Atul Ch. Das, Matric	01-07-39	02-11-61	28-05-79	29-10-76	PR
113.	Pranab Bhattacharjee, B.Sc.	14-02-52	29-07-76	28-05-79	29-07-76	DR
114.	Pranab Sharma, B.Sc.	01-09-56	29-07-76	28-05-79	29-07-76	DR
115.	Uttam Kr. Das, M.A.	09-12-53	29-07-76	28-05-79	29-07-76	DR
116.	Narayan Kr. Chakraborty, B.Com.	01-03-44	01-03-62	28-05-79	02-08-76	PR
117.	Biman Ch. Dhar, B.Sc.	27-10-53	31-07-76	28-05-79	31-07-76	DR
118.	Bireswar Paul, B.Com.	23-01-53	28-07-75	28-05-79	02-08-76	DR
119.	Pranabendu Bikash Nag, B.A.	25-10-52	26-07-76	28-05-79	26-07-76	DR
120.	Parimal Ch. Kar, Matric	04-06-45	25-01-65	28-05-79	02-08-76	PR
121.	Ranjit Kr. Saldya, (SC), B.A.	01-04-49	26-02-74	28-05-79	26-07-76	PR
122.	Pradip Kr. Das (Mo.2), B.Sc.	01-03-48	06-02-79	23-05-79	30-07-76	PR
123.	Ananta Borah, (ST), B.Sc.	01-04-46	30-03-72	28-05-79	29-07-76	PR
124.	Gopal Krishna Sharma Borah, H.S.L.C.	09-01-48	15-02-72	23-05-79	29-10-76	PR
125.	Honan Ch. Hazarika, (SC), Matric	01-04-46	20-01-65	28-05-79	28-10-76	PR
R 126.	Sunil Ch. Chowal, B.A.	7-01-39	12-04-61	28-05-79	30-10-76	PR
127.	Dhirendra Ch. Biswas, Matric	01-03-39	13-02-62	28-05-79	30-10-76	PR
128.	Hripendra Ch. Das, Matric	31-12-42	29-05-62	01-06-79	29-10-76	PR
129.	Harendra Shukla Saldya, (SC), B.A.	09-03-46	24-03-72	01-08-79	26-07-76	PR
R 130.	Bijoy Krishna Das, I.A.	01-02-39	14-02-62	01-09-79	13-11-76	PR
R 131.	N. Supra Singgh, Matric	01-07-35	26-06-67	01-01-80	26-10-76	PR
132.	Sujan Kr. Das, (SC), B.A.	02-02-53	20-01-77	28-05-79	28-01-77	DR
133.	Dipak Kr. Majumder, B.Sc.	23-01-51	27-01-77	28-05-79	27-01-77	DR
134.	Ajoy Kr. Dutta, B.Sc.	11-02-53	27-01-77	28-05-79	27-01-77	DR
135.	Pradyumn Ch. Roy, B.A.	01-09-45	20-01-65	01-06-79	28-01-77	PR

Attested
Advocate.

Contd. 3/7...

1.	2.	3.	4.	5.	6.	7.	8.
	S/Shri						
136.	Pallab Kr. Sinha Choudhury, B.Sc.	01-02-51	20-01-77	01-0679	20-01-77	DR	
137.	Iftikar Ali Halim, B.Sc.	07-03-57	27-01-77	01-06-79	27-01-77	DR	
138.	Nibesh Kanti Barman, B.A.	08-02-51	28-01-77	01-08-79	28-01-77	DR	
139.	Tushar Kar, B.A.	01-11-53	29-01-77	01-01-80	29-01-77	DR	
140.	Arun Kr. Dutta, B.A.	27-03-54	27-01-77	01-01-80	27-01-77	DR	
141.	Rameswar Bhattacharjee, B.Sc.	27-01-53	22-01-77	01-01-80	22-01-77	DR	
142.	Nikhil Kr. Nath, B.Sc.	17-01-51	19-09-77	01-01-80	19-09-77	DR	
143.	Moloy Kanti Bose, B.Sc.	17-10-51	19-01-77	24-11-80	19-07-77	DR	
144.	Ashoke Kr. Choudhury, B.A.	01-06-53	19-09-77	13-12-80	19-09-77	DR	
145.	Sudhān Dhar, (SC), B.Com.	27-06-54	17-09-77	13-12-80	17-09-77	DR	
146.	Conference Nymia, (ST), B.A.	28-02-50	02-08-76	13-12-80	02-08-76	DR	
147.	Kishlay Das, B.A.	19-03-55	04-10-78	13-12-80	04-10-78	DR	
148.	Ms. Joyal Abedin, B.Sc.	28-01-53	02-01-79	02-04-81	02-01-79	DR	
149.	Amitabha Bhattacharjee, (No.1), B.Sc.	01-03-56	25-09-78	13-12-80	25-09-78	DR	
R150.	Ms. Minamoy Smer, (ST), I.A.	31-03-39	04-08-62	23-11-80	22-11-78	PR	
151.	Alok Chatterjee, B.Sc.	01-04-56	04-10-78	13-12-80	04-10-78	DR	
152.	Pranab Sikdar, B.Sc.	24-04-51	12-10-78	13-12-80	12-10-78	DR	
153.	Bidyut Kr. Bannerjee, B.Sc.	26-02-56	30-09-78	13-12-80	30-09-78	DR	
R154.	Gopal Ch. Sarker, (SC), I.A.	22-11-39	16-01-65	24-11-80	23-11-78	PR	
155.	Sudhakar Sharma, M.Sc.	31-03-52	25-11-78	13-12-80	25-11-78	DR	
156.	Ramakanta Das, (SC), B.A.	01-01-54	09-10-75	13-12-80	03-10-78	DR	
157.	Masterwell Marbaniang, (ST), B.Com.	24-02-54	30-09-78	13-12-80	30-09-78	DR	
158.	Agusta Das, (ST), Metric	01-10-43	25-01-65	13-12-80	12-12-78	PR	
159.	Aplak Das, (SC),	20-02-53	17-11-75	13-12-80	12-09-78	DR	

1.	2.	3.	4.	5.	6.	7.	8.
S/CHRI							
160.	Chandiram Baidya (SC), B.Sc.	20-11-77	30-9-78	13-12-80	30-9-78	DR	
161.	John R.M. Diangdon (ST), B.Sc.	28-1-78	4-10-78	13-12-80	4-10-78	DR	
162.	Jagadish Ch. Das, (no.1), B.A.	23-5-78	21-7-74	13-12-80	20-11-78	PR	
163.	Pranab Kr. Baruah (ST), B.Sc.	5-9-78	3-10-78	13-12-80	3-10-78	DR	
164.	R. L-inguramba (ST), B.A.	1-3-78	3-10-78	13-12-80	3-10-78	DR	
165.	Utpal Kr. Das (ST), B.A.	1-12-78	30-10-78	13-12-80	30-10-78	DR	
166.	Dhangshi Ram Boro (ST), Matric	1-2-78	25-1-65	13-12-80	25-11-78	PR	
167.	Sashidhar Pegu, (ST), B.A.	01-07-78	04-10-78	13-12-80	04-10-78	DR	
168.	Dhirendra Nath Bora, (ST), B.Sc.	01-07-78	04-10-78	13-12-80	04-10-78	DR	
169.	Alexander Lywait, (ST), B.Sc.	01-07-78	29-09-78	13-12-80	29-09-78	DR	
170.	Khitish Ch. Sarker, Matric	05-07-78	25-01-65	13-12-80	27-11-78	PR	
171.	Chander Shillai, (ST), B.A.	19-11-78	13-11-78	01-04-81	13-11-78	DR	
172.	Kailash Kr. Taneja, M.Sc.	09-01-78	02-03-79	01-04-81	08-03-79	DR	
173.	Kapath Pegu, (ST), B.A.	01-05-78	03-10-78	02-04-81	03-10-78	DR	
174.	Ran Prasad Das, (SC), Matric	01-10-78	11-01-65	13-12-80	24-11-78	PR	
175.	Pranoy Kanti Das, B.Com.	26-01-78	12-06-74	13-12-80	14-11-78	DR	
176.	Birendra Ch. Pegu, (ST), B.A.	01-12-78	11-01-76	13-12-80	03-10-78	PR	
177.	Rathindra Ch. Dey, Matric	01-09-78	13-02-73	30-03-81	28-03-79	PR	
178.	Kanak Ch. Gogoi, B.A.	01-03-78	13-01-65	02-04-81	30-11-78	PR	
179.	Jatindra Nath Baruah, Matric	12-02-78	15-02-62	01-10-81	22-11-78	PR	
180.	Rajendra Ch. Das, Matric	01-07-78	13-01-65	10-10-81	29-11-78	PR	
181.	Debashish Chattopadhyay, Matric	01-03-78	15-04-79	10-09-81	25-04-79	DR	
182.	Sudhir Rn. Choudhary, Matric	21-04-78	15-02-79	01-10-81	03-02-79	DR	

Contd.....

Attested
Advocate.

1.	2.	3.	4.	5.	6.	7.	8.
	By Shri						
183.	Braja Gopal Mandal, B.Sc.	21-09-52	27-05-79	01-10-81	27-05-79	DR	
184.	Abhiram Das, (SC), Matric	01-02-40	25-07-54	10-09-81	20-02-79	FR	
185.	Kalparam Kachari, (ST), Matric	02-03-47	01-02-65	10-09-81	10-09-79	FR	
186.	Samindra Nath, B.A.	01-11-44	25-01-65	10-09-81	07-09-79	FR	
187.	Gopal Ch. Paul, Matric	01-04-46	23-01-65	10-09-81	19-09-79	FR	
188.	Samir Chakraborty, Matric	12-02-48	04-04-46	19-09-81	10-09-79	FR	
189.	Sita Reda Neog, B.A.	29-08-52	22-07-76	10-10-81	22-07-76	DP	
190.	Narendra Ch. Dhar, Matric	01-03-44	22-01-65	01-10-81	06-09-79	FR	
191.	Narendra Ch. Katakhi, Matric	08-04-50	28-10-70	01-10-81	28-10-70	DR	
192.	Judip Deb, B.Sc.	15-05-54	07-03-80	01-10-81	07-03-80	DR	
193.	Shapan Kr. Roy, (SC), B.A.	16-03-51	10-11-80	01-10-81	10-11-80	DR	
194.	Chaleu Kuntal, (ST), B.A.	01-03-54	06-03-80	01-12-82	06-03-80	DR	
195.	Bimalendra Deb, H.S.D.C.	15-11-52	23-10-70	01-10-81	25-10-80	FR	
196.	Debabrata Paul, B.Com.	28-11-49	28-10-70	01-10-81	23-10-80	FR	
197.	Gouranga Ch. Sarker, Matric	25-11-44	28-10-70	01-10-81	29-10-80	FR	
198.	Nani Gopal Sen, (SC), B.A.	28-08-48	28-10-70	01-10-81	26-10-80	FR	
199.	Geopara Ch. Das, (SC), B.A.	01-07-45	25-01-65	01-06-82	29-11-78	FR	

Attested
[Signature]
 Advocate.

OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE : SHILLONG

C.NO.II(34)5/ET.I/92/

Dated:-

To

The Assistant Commissioner,
Central Excise Division,

The Deputy/Assistant Commissioner,
Customs Division,

The Branch-In-Charge,
Branch of Hqs. Office
Shillong.

Subject:- Determination of Seniority of Group 'B' Superintendents of Central Excise & Customs Commissionerate, Shillong

Consequent upon the implementation of the Judgement dated 05.09.95 of the Hon'ble CAT, Guwahati in O.A.No.241/91 and the Board's approval to this effect communicated vide F.No.A.23018/3/97-Ad.II.B dated 17.11.97, the Seniority of the Superintendents for the years 1987 to 1998 have been re-fixed as per the recommendation of the Review DPC held in this regard.

2. The integrated Seniority List of such Superintendents has accordingly been drawn.
3. The dates of indicated vide Column 7 against the names of each of these officers is their 'date of assumption of charge' in the grade of Superintendent.

Further, consequent to this revision, the officers who lose in their dates of assumption of charge with regard to their actual date of joining in the grade of Superintendent (i.e. previous date of joining), the service put in by such officers will be treated as service put in on adhoc basis.

4. The pay in respect of the officers should be fixed under F.R. 27 at the stage it would have reached had they been promoted to the grade of Superintendent as per the dates of assumption of charge assigned herein. They will not be entitled to any arrears of pay for the period preceding the actual date of promotion.

5. It is requested that this integrated Seniority List of Superintendent Group 'B' may be circulated amongst all the concerned officers immediately. The officers may be advised to immediately file objections, if any, against the assignment of Seniority as well as factual mistakes noticed, to this office and in any case not later than April 15, 2001.

Encls : As above

Recd on 16.04.2001

SSK
16.04.2001
(S SHARMA)
Supdt. of Central Excise
Imphal Range

(B. THAMAR)
ADDITIONAL COMMISSIONER (P&V)
CUSTOMS & CENTRAL EXCISE
SHILLONG.

P.O.

C.No. II(34)5/ET.I/92/

Dated:

22/3/2010

Copy forwarded for information & necessary action to:-

1. Smt. Charusheela Sohoni, Joint Secretary (Admn.), Central Board of Excise & Customs, North Block, New Delhi - 02. (Attention :- The Under Secretary, Ad.II B, Central Board of Excise & Customs, New Delhi). Ministry's letter F.No. A-23018/3/97-Ad.II B dated 17.11.97 may please be referred to.
2. The Additional Commissioner (Tech.), Central Excise Hqs. Office, Shillong.
3. The P.A. to Commissioner (Appeals), Customs & Central Excise, Guwahati/Commissioner of Customs NER, Shillong.
4. The Deputy/Assistant Commissioner, Central Excise/Customs Silchar Division. Copy meant for the concerned officer(s) is/are enclosed for delivery.
5. Shri/Smt. S. Saunah Superintendent for compliance.
6. All concerned Superintendents on deputation.
7. The A CAO (Accts.)/Confdl. Branch of Central Excise Hqs. Office, Shillong.
8. The General Secretary, Group 'B' Superintendents' Association, Customs & Central Excise, Shillong.
9. Guard File.

(B. THAMAR)

ADDITIONAL COMMISSIONER (F&V)
CUSTOMS & CENTRAL EXCISE
SHILLONG

WDS

- 26 -

INTEGRATED SENIORITY LIST OF SUPERINTENDENT AS PER CAT'S JUDGEMENT DATED 05.09.95 IN O.A. NO. 241/91.

Sl. No.	Name & Educational Qualification	Date of Birth	Date of Appnt. in Govt. service	Date of Confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR as Inspector	Remarks
01	02	03	04	05	06	07	08	09
01.	Sachindra Kr. Paul, Matric	01.11.41	01.11.61	29.01.76	02.08.72	24.04.87	PR	Expired
02.	Chirobimal Das, Matric	01.10.37	02.01.57	29.01.76	02.08.72	24.04.87	PR	Retired
03.	Taresh Ch. Debnath, Matric	28.07.35	29.01.56	29.01.76	04.08.72	24.04.87	PR	Retired
04.	N. Bhattacharjee, B.A.	01.07.42	07.10.63	29.01.76	01.08.72	24.04.87	PR	Promoted as AC
05.	M.K. Chakraborty, I.A.	01.03.40	23.11.60	29.01.76	02.08.72	24.04.87	PR	Promoted as AC
06.	Probir Kr. Bol, Matric	01.05.36	18.07.55	29.01.76	02.08.72	24.04.87	PR	Retired
07.	Dhirendra Kr. Bhattacharjee, Matric	01.02.36	07.09.61	29.01.76	02.08.72	24.04.87	PR	Retired
08.	P. Sharma, Matric	01.08.39	28.06.63	29.01.76	02.08.72	24.04.87	PR	Retired
09.	G.C. Chatterjee, Matric	01.11.39	30.09.63	07.04.76	02.08.72	24.04.87	PR	Retired
10.	M.L. Dey, Matric	01.10.42	20.07.64	01.07.76	03.08.72	24.04.87	PR	Promoted as AC
11.	P.K. Deb, B.A.	02.01.40	01.08.64	01.07.76	02.08.72	24.04.87	PR	Promoted as AC
12.	Bibhas Ranjan Das, Matric	01.10.35	18.04.57	01.02.77	03.08.72	24.04.87	PR	Retired
13.	Lalit Kr. Hazarika, Matric	01.03.35	13.01.60	02.02.72	04.08.72	24.04.87	PR	Retired
14.	A.C. Bora (ST) Matric	01.12.41	13.08.62	01.11.83	02.08.72	24.04.87	PR	Promoted as AC
15.	B.K. Roy, B.Sc.	24.10.51	12.05.72	12.06.77	29.09.75	24.04.87	DR	Promoted as AC
16.	N.Kar, B.Com.	01.01.51	22.07.70	01.02.77	29.09.75	24.04.87	DR	Promoted as AC
17.	Ms. Anupama Devi, B.A.	15.09.36	01.10.55	07.06.77	08.09.75	24.04.87	PR	Retired
18.	N.K. Bhattacharjee, B.Sc.	30.11.51	20.08.72	31.10.77	26.09.75	24.04.87	DR	Promoted as AC
19.	D.M. Banerjee, B.A.	16.08.41	01.10.63	01.11.77	01.10.75	24.04.87	PR	Promoted as AC
20.	Swaraj Kr. Roy, Matric	31.07.33	01.12.62	22.09.77	29.09.75	24.04.87	PR	Retired
21.	R.K. Chakraborty, B.A.	20.10.51	29.01.70	01.12.77	23.09.75	24.04.87	DR	Promoted as AC
22.	J.K. Paul, B.Sc.	30.01.50	15.10.75	01.12.77	15.10.75	24.04.87	DR	Promoted as AC
23.	D.P. Das, B.Sc.	15.02.52	25.09.71	01.12.77	22.09.75	24.04.87	DR	Promoted as AC
24.	M.K. Chanda, B.A.	01.05.50	28.10.70	01.02.78	18.09.75	24.04.87	DR	Promoted as AC
25.	G. Dutta, B.A.	04.09.50	28.10.70	01.02.78	18.09.75	24.04.87	DR	Promoted as AC
26.	K.B. Bhujel, B.A.	31.01.50	25.09.75	01.02.78	25.09.75	24.04.87	DR	Promoted as AC
27.	R.C. Suklabaidya, (SC), Matric	01.10.40	20.04.61	28.05.79	05.11.76	24.04.87	PR	Expired
28.	Ranjit Kr. Baidya, (SC), B.A.	01.04.49	26.02.74	28.05.79	26.07.76	24.04.87	PR	Promoted as AC

01	02	03	04	05 - 27 - 06	07	08	09	
29.	M.C. Hazarika, (SC) Matric	01.04.46	20.01.65	28.05.79	28.10.76	24.04.87	PR	Promoted as AC
30.	H. Suklabaidya, (SC) B.A.	09.03.46	24.03.72	01.08.79	26.07.76	24.04.87	PR	Promoted as AC
31.	Simbeswar Borah, B.Sc.	01.01.50	01.10.75	01.02.78	01.10.75	22.04.88	DR	Promoted as AC
32.	B.R. Deb Roy, B.Sc.	08.03.53	01.10.75	01.03.78	01.10.75	22.04.88	DR	Promoted as AC
33.	Nazrul Islam, B.Sc.	01.09.51	23.09.75	01.03.78	23.09.75	22.04.88	DR	Promoted as AC
34.	A.K. Pandit, P.U.	01.03.49	30.07.66	01.02.78	27.09.75	22.04.88	PR	Promoted as AC
35.	T. Nath, B.Sc.	25.12.53	23.09.75	01.03.78	23.09.75	22.04.88	DR	Promoted as AC
36.	Md. A. Hussain, B.Sc.	11.09.51	20.09.75	01.03.78	20.09.75	22.04.88	DR	Promoted as AC
37.	D.K. Deb Choudhury, B.Com.	01.04.39	30.03.72	01.02.78	13.09.75	22.04.88	PR	Expired
38.	Anjan Kanti Roy, P.U.	01.09.45	25.01.65	28.02.78	20.10.75	22.04.88	PR	Promoted as AC
39.	Smt. P.R. Ghosh, B.A.	06.04.40	24.11.60	01.03.78	29.09.75	22.04.88	PR	Retired
40.	Subodh Ch. Deb Nath, Matric	01.05.34	11.04.61	01.03.78	19.09.75	22.04.88	PR	Retired
41.	Kshitish Ch. Das, B.A.	04.11.41	01.07.61	01.05.78	25.09.75	22.04.88	PR	Retired
42.	Samir Ch. Adhikary, B.Com.	18.05.40	25.10.60	01.12.78	24.07.75	22.04.88	PR	Retired
43.	L.S. Vanchhawng, (ST) B.A.	28.12.51	22.07.76	01.04.78	22.07.76	22.04.88	DR	Promoted as AC
44.	Biswajit Sarkar, B.Sc.	01.11.55	02.08.76	01.04.78	02.08.76	22.04.88	DR	
45.	Subir Kr. Chakraborty, B.A.	03.12.52	24.07.76	01.06.78	24.07.76	22.04.88	DR	
46.	S.P. Chakraborty, B.A.	05.08.50	20.03.72	01.07.78	28.07.76	22.04.88	DR	
47.	P.S. Purkayastha No. 1, B.Sc.	14.07.53	02.08.76	01.08.78	02.08.76	22.04.88	DR	
48.	Asanta Borah, (ST), B.Sc.	01.05.46	30.03.72	28.05.79	29.07.76	22.04.88	PR	Promoted as AC
49.	Sujan Kr. Das, (SC), B.A.	02.02.53	20.01.77	28.05.79	28.01.77	22.04.88	DR	Promoted as AC
50.	Subodh Dhar (SC), B.Com.	27.06.54	17.09.77	13.12.80	17.09.77	22.04.88	DR	
51.	Conference Ngamlai (ST), B.A.	28.02.50	02.08.76	13.12.80	02.08.76	22.04.88	DR	Expired
52.	Gopal Ch. Sarkar, (SC) I.A.	22.11.39	16.01.65	24.11.80	23.11.78	22.04.88	PR	Retired
53.	Rama Kanta Das, (SC), B.A.	01.01.54	09.10.75	13.12.80	03.10.78	22.04.88	DR	
54.	R.K. Laskar, (SC), Matric	01.10.38	30.04.57	24.12.75	24.12.73	29.08.89	PR	Retired
55.	Ranjit Kr. Dutta No. 1, B.Sc.	10.08.51	26.07.76	01.09.78	26.07.76	29.08.89	DR	
56.	Indrajit Guha, B.Sc.	07.05.56	27.07.76	01.10.78	27.07.76	29.08.89	DR	
57.	A. Hore, B.Com.	31.07.53	23.07.76	01.10.78	23.07.76	29.08.89	DR	
58.	A. Dasgupta, B.Sc.	12.01.55	26.07.76	01.12.78	26.07.76	29.08.89	DR	
59.	B.B. Adhikari, B.Com.	22.11.53	07.06.74	20.05.79	26.07.76	29.08.89	DR	
60.	Gopendra Ch. Paul, B.A.	01.01.47	12.08.71	28.05.79	30.07.76	29.08.89	DR	
61.	P.K. Das, No. 1, B.Sc.	01.03.55	02.08.76	20.05.79	02.08.76	29.08.89	DR	
62.	R.K. Goswami, B.Com.	07.06.54	23.07.76	28.05.79	23.07.76	29.08.89	DR	
63.	Bidyut Rn. Deb, B.Sc.	28.08.52	24.07.76	28.05.79	24.07.76	29.08.89	DR	Expired
64.	N. Bhattacharjee, Matric	15.05.51	04.01.71	20.05.79	17.11.76	29.08.89	PR	
65.	A.K. Sharma, B.Sc.	21.01.54	29.07.76	28.05.79	29.07.76	29.08.89	DR	

Advocate

01	02	03	04	05	06	07	08	09	10
66.	Hemen Gogoi, B.Sc.	01.01.55	24.07.76	28.05.79	24.07.76	29.08.89	DR		✓
67.	A.B. Dutta, B.Sc.	01.07.55	21.07.76	28.05.79	21.07.76	29.08.89	DR		
68.	R.K. Bhattacharjee, P.U.	01.04.44	19.01.65	28.05.79	29.10.76	29.08.89	PR		
69.	S.K. Bose, B.A.	04.08.54	30.07.76	28.05.79	30.07.76	29.08.89	DR		
70.	D.K. Nath, B.A.	11.07.52	02.08.76	28.05.79	02.08.76	29.08.89	DR		
71.	S. Paul, B.Sc.	05.04.54	29.07.76	28.05.79	29.07.76	29.08.89	DR		
72.	S. Banik, Matric	01.02.41	01.11.61	28.05.79	19.11.76	29.08.89	PR	Retired	
73.	Ms. M. Swer, (ST) I.A.	31.03.39	04.08.62	23.11.80	22.11.78	29.08.89	DR		
74.	M. Marbanang, (ST), B.Com.	24.02.54	30.09.78	13.12.80	30.09.78	29.08.89	PR		
75.	Agnu Ram Das, (SC) Matric	01.10.43	25.01.65	13.12.80	12.12.78	29.08.89	DR		
76.	Apalak Das, (SC), B.A.	20.02.53	17.11.75	13.12.80	22.09.78	29.08.89	DR		
77.	Chandi Das Baidya (SC) B.Sc.	20.11.46	30.09.78	13.12.80	30.09.78	29.08.89	DR		
78.	K.C. Mohan, B.A.	20.09.53	31.07.76	23.05.79	31.07.76	09.08.90	DR		
79.	C.M. Chakraborty, B.Sc.	26.12.51	26.07.76	28.05.79	26.07.76	09.08.90	DR		
80.	T.S. Sarkar, B.Sc.	02.05.55	27.07.76	28.05.79	27.07.76	09.08.90	DR		
81.	H.R. Saha, B.A.	16.03.51	13.07.76	28.05.79	13.07.76	09.08.90	DR		
82.	N.K. Chakraborty, B.Com.	01.03.44	01.03.62	28.05.79	02.08.76	09.08.90	DR		
83.	S. Bhowmick, B.A.	23.01.54	26.07.76	28.05.79	26.07.76	09.08.90	DR		
84.	J.R.H. Diengdoh, (ST), B.Sc.LB	28.02.50	04.10.78	13.12.80	04.10.78	09.08.90	DR		
85.	Pranab Kumar Barua, (SC) B.Sc.	05.09.53	03.10.78	13.12.80	03.10.78	09.08.90	DR		
86.	A.V. Duha, (ST), B.A.	01.03.51	13.09.75	31.10.77	02.08.76	20.06.91	PR	Expired	
87.	Parimal Ch. Kar, Matric	04.06.45	25.01.65	28.05.79	30.07.76	20.06.91	DR		
88.	Md. Khurshed Ahmed, B.A.	01.03.52	30.07.76	28.06.79	30.07.76	20.06.91	DR		
89.	P.K. Das, No.2, B.Sc.	01.03.48	06.02.74	23.05.79	30.07.76	20.06.91	DR	Expired	
90.	Pranab Bhattacharjee, B.Sc.	14.02.52	29.07.76	28.05.79	29.07.76	20.06.91	DR		
91.	P. Sharma, B.Sc.	01.09.56	29.07.76	28.05.79	29.07.76	20.06.91	DR		
92.	U.C. Das, M.A.	19.12.53	29.07.76	28.05.79	29.07.76	20.06.91	DR		
93.	Biman Dhar, B.Sc.	27.10.53	31.07.76	28.05.79	31.07.76	20.06.91	DR		
94.	B. Paul, B.Com.	23.01.53	28.07.75	28.05.79	02.08.76	20.06.91	DR		
95.	P.B. Nag, B.A.	25.10.52	26.07.76	28.05.79	26.07.76	20.06.91	DR		
96.	G.K. Sharma Borol, HSLC	09.01.48	15.02.72	28.05.79	29.10.76	20.06.91	PR		
97.	R.Lalngauva, (ST) B.A.	01.03.57	03.10.78	13.12.80	03.10.78	20.06.91	DR		
98.	Ramprasad Das, (SC) Matric	01.10.41	21.01.65	13.12.80	22.11.78	20.06.91	PR		
99.	Abhiram Das, (SC), Matric	01.02.40	25.07.64	10.09.81	20.02.79	20.06.91	PR		
100.	Sunil Ch. Bhowal, B.A.	10.01.39	12.04.61	28.05.79	30.10.76	20.06.92	PR	Retired	
101.	D.C. Biswas, Matric	01.03.39	13.02.62	28.05.79	30.10.76	20.06.92	PR	Retired	
102.	N.C. Das, Matric	31.12.42	29.05.62	01.06.79	29.10.76	20.06.92	PR		

01	02	03	04	05	06	07	08	09
103.	Bijoy Krishna Deb, - I, I.A.	01.02.39	14.02.62	01.09.79	13.11.76	17.09.92	PR	Retired
104.	M. Supra Singh, Matric	01.07.35	26.06.67	01.10.80	26.10.76	17.09.92	PR	Retired
105.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
106.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
107.	N.L. Roy, B.A.	01.09.45	20.01.65	01.06.79	28.01.77	17.09.92	DR	
108.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	28.01.77	17.09.92	DR	
109.	I. A. Halim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
110.	T. Kar, B.A.	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
111.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
112.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
113.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
114.	Kisholoy Das, B.A.	19.03.53	04.10.78	13.12.80	04.10.78	17.09.92	DR	
115.	Utpal Kr. Das, (ST), B.A.	01.12.52	30.10.78	13.12.80	30.10.78	17.09.92	DR	
116.	Dangshi Ram Boro (ST), Matric	01.02.44	25.01.65	13.12.80	25.11.78	17.09.92	PR	
117.	Swapan Kr. Roy, (SC), B.A.	16.03.51	10.11.80	01.10.81	10.11.80	17.09.92	DR	
118.	Debendra Ch. Das, (SC), B.A.	01.07.45	25.01.65	01.08.82	29.11.78	17.09.92	PR	
119.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
120.	Md. Joydul Abedin, B.Sc.	28.01.53	02.01.79	02.04.81	02.01.79	12.03.93	DR	
121.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
122.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
123.	P. Sikdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
124.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	
125.	Sashidhar Pegu, (ST), B.A.	01.09.43	04.10.78	13.12.80	04.10.78	12.03.93	DR	
126.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
127.	Jagadish Ch. Das, No. 1 B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
128.	Dhirendra Nath Bora, (ST), B.Sc.	01.05.48	04.10.78	13.12.80	04.10.78	07.06.93	DR	
129.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	PR	
130.	K.C. Sarkar, Matric	05.07.46	25.01.65	13.12.80	27.11.78	07.06.93	PR	
131.	Alexander Lywait, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
132.	Chandler Shullai, (ST) B.A.	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
133.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
134.	R.C. Das, Matric	01.07.44	23.01.65	01.10.81	29.11.78	07.06.93	PR	
135.	Rupnath Pegu, (ST), B.A.	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
136.	Pranay Kanli Deb, B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
137.	K.C. Gogoi, B.A.	01.03.45	23.01.65	02.04.81	30.11.78	07.06.93	PR	
138.	R.C. Dey, Matric	01.09.48	28.02.73	30.03.81	28.03.79	07.06.93	PR	
139.	Jatindra Nath Barua, Matric	01.02.36	08.02.62	01.10.81	22.11.78	07.06.93	PR	Retired

01	02	03	04	05	06	07	08	09
140.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
141.	Sudhir Ranjan Choudhury, Matric	21.04.39	03.02.79	01.10.81	03.02.79	07.06.93	DR	Retired
142.	Kalpam Kachari, (ST), Matric	02.08.47	01.02.65	10.09.81	10.09.79	07.06.93	PR	
143.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
144.	Nani Gopal Sen, (SC), B.A.	28.08.48	28.10.70	01.10.81	26.10.80	07.06.93	PR	
145.	Alagiri Swami, (SC), B.A.	31.08.47	30.03.81	13.03.86	30.03.81	07.06.93	DR	
146.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
147.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
148.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	
149.	Samindra Nath, B.A.	01.11.44	25.01.65	10.09.81	07.09.79	27.09.93	PR	
150.	Gopal Ch. Paul, Matric	01.04.46	23.01.65	10.09.81	19.09.79	27.09.93	PR	
151.	Samir Chakraborty, Matric	12.02.48	04.04.65	19.09.81	10.09.79	27.09.93	PR	
152.	H.C. Dhar, Matric	01.03.44	22.01.65	01.10.81	06.09.79	27.09.93	PR	Expired
153.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
154.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	
155.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	DR	
156.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
157.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
158.	N.C. Katak, B.A.	08.04.56	28.10.80	01.10.81	28.10.80	29.06.94	DR	
159.	D. Paul, B.Com.	28.11.49	28.10.70	01.10.81	23.10.80	29.06.94	PR	
160.	G.C. Sarkar, Matric	25.11.44	23.10.70	01.10.81	29.10.80	29.06.94	PR	
161.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
162.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
163.	A.K. Chaturbedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	
164.	S.K. Vidyanta, M.Sc.	13.02.56	27.03.81	01.12.82	27.03.81	29.06.94	DR	Expired
165.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	
166.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	
167.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
168.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
169.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	
170.	Bapukan Patir, (ST), B.A.	30.04.50	27.03.81	13.03.86	27.03.81	29.06.94	DR	
171.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	
172.	Gobinda Thabab, (ST) B.A.	20.11.54	27.03.81	19.03.86	27.03.81	29.06.94	DR	
173.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
174.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
175.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
176.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	

Attested
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177.	P. Debnain, B.Sc.	02.02.56	01.04.82	07.03.82	01.04.82	05.06.95	DR	
178.	B.K. Deb, II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
179.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
180.	D. Bhattacharjee, B.A.	25.03.54	07.11.75	01.12.82	06.11.82	05.06.95	PR	
181.	A. Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	DR	
182.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	PR	
183.	Koi Tat, (ST) B.A.	22.11.55	19.01.82	27.04.87	19.01.82	05.06.95	DR	Expired
184.	J.C. Das, -II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	DR	
185.	A. Dutta, B.Sc. (H)	30.04.53	16.03.82	27.04.87	16.03.82	08.12.95	DR	
186.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	16.11.82	08.12.95	PR	
187.	D.R. Sana, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	DR	
188.	R.K. Sarker, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
189.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
190.	Srijan Ganguly, B.Sc.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	PR	
191.	Biren Saikia, (ST) B.Sc.	01.12.53	19.01.82	27.04.87	19.01.82	08.12.95	DR	
192.	Subhrangshu Deb, M.Sc.	01.03.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
193.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
194.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.12.82	16.11.82	08.12.95	PR	
195.	Manoj Kr. Brahma, (ST) M.Sc.	09.02.55	12.07.82	13.05.87	12.07.82	08.12.95	DR	
196.	P.R. Mullick, (SC) P.U.	01.02.47	01.04.72	01.12.82	16.11.82	08.12.95	PR	
197.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.12.82	16.11.82	08.12.95	PR	
198.	A. Chakraborty, B.Sc.	10.07.58	28.01.82	27.04.87	28.01.82	21.03.96	DR	
199.	N.M. Baishya, B.A.	20.12.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
200.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	29.09.96	DR	
201.	B. Bhattacharjee, B.A.	30.06.56	20.02.76	01.12.82	16.11.82	29.09.96	PR	
202.	A.K. Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	
203.	Dipak Bhattacharjee, B.Sc.	18.05.57	22.01.82	29.04.87	22.01.82	29.09.96	DR	
204.	Amar Kumar Singha, BA	04.11.57	20.01.82	13.05.87	20.01.82	29.09.96	DR	
205.	B.K. Baishya, (ST) B.Sc.	08.11.56	17.03.82	13.05.87	17.03.82	29.09.96	DR	
206.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	29.09.96	DR	
207.	Priya Ram Barua, P.U.	01.02.51	02.11.70	01.12.82	16.11.82	21.06.97	PR	
208.	Pinaki Shankar Roy, B.Sc.	15.01.57	09.03.82	13.05.87	09.03.82	21.06.97	DR	Expired
209.	Dinesh Mahanta, B.Sc. (H)	01.01.56	12.09.83	13.05.87	12.09.83	21.06.97	DR	
210.	P.S. Purkayastha, II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	21.06.97	DR	
211.	Ms. Purabi Deb Gupta B.A.	01.12.54	06.11.75	01.12.82	16.11.82	21.06.97	PR	
212.	Smt. R.M. Shabong, (ST), Matric	01.09.44	05.08.71	01.12.82	16.11.82	21.06.97	PR	
213.	Sachindra Nath Das, (SC), BA	01.12.55	06.05.77	01.12.82	23.09.81	21.06.97	PR	

Advocate.

01	02	03	04	05	06	07	08	09
214.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	16.01.98	DR	
215.	Rathindra Bhattacharjee, B.Sc.	06.11.54	06.03.74	01.12.82	16.11.82	16.01.98	PR	
216.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82	13.05.87	29.01.82	16.03.98	DR	
217.	Achinta Kr. Sonowal (ST), B.A.	01.11.54	05.02.82	13.05.87	05.02.82	16.03.98	DR	
218.	Tapan Kr. Kar, B.A.	01.11.49	05.06.74	01.12.82	16.11.82	20.06.98	PR	
219.	B.B. Saikia, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	20.06.98	DR	
220.	Smt. Melicia Synnah, (ST) M.A.	30.03.50	04.01.82	13.05.87	04.01.82	20.06.98	DR	
221.	M.M. Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	20.06.98	DR	
222.	D.N. Doley, (SC) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	20.06.98	DR	
223.	Shital Ch. Das, (SC) HSLC	02.09.51	12.03.74	01.12.82	16.11.82	20.06.98	PR	
224.	Biman Ch. Das, (SC) HSLC	21.08.47	15.03.74	01.12.82	16.11.82	20.06.98	PR	
225.	Gangadhar Das, (ST) BA	01.08.56	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
226.	Ms. Sayada Jasmine Begum, BA	01.12.52	15.04.74	01.12.82	16.11.82	15.12.2000	PR	
227.	Debendra Moshahary, (ST) MA	20.09.58	05.03.82	13.05.87	05.03.82	15.12.2000	DR	
228.	James Dohling (ST), BA	18.03.56	02.03.82	13.05.87	02.03.82	15.12.2000	DR	
229.	K.N. Daimary, (ST), B.Sc.	01.01.58	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
230.	L. Hauferram, (ST) PU	24.12.46	01.03.74	01.12.82	16.11.82	15.12.2000	PR	
231.	Jyotish Ch. Das, (SC) BA	01.12.52	14.11.77	01.12.82	16.11.82	15.12.2000	PR	
232.	Beli Ram Das, (SC) PU	12.02.53	23.06.77	01.08.83	18.07.83	15.12.2000	PR	

Attested
by
Advocate.

**OFFICE OF THE SUPERINTENDENT OF CENTRAL EXCISE
PAONA BAZAR III IMPHAL.**

C.NO.

Date :-

1197 dt 19.04.20
1998 dt 19.04.20

To,

The Commissioner/Adl. Commr. (P.W.) Appeal/Appln under Rule 26
Central Excise
SHILLONG (29.0001)

against
Subject :- Appeal Rule 23(iv) of the CCS (CCA)
Rules' 1965- Application - Submission of.

Ref. :- An Integrated Seniority list of Superintendents
circulated to all concerned vide Shillong Commissionerate
HQR's Office letter C.NO.II(24)5/ET/I/92/30835-66 dated
23.03.2001 (a copy enclosed - Marked as "A")

Sir,

In this regard, I would like to bring to your notice that on promotion in March'2001, as per recommendation of Review D.P.C, my Seniority in the above list has not been fixed correctly. It needs correction and rectification in the aforesaid Seniority List. The factual aspect of mistakes in details is stated below for its sympathetic consideration and necessary orders for the sake of natural justice:

That Sir, I, SUDHAKAR SHARMA, joined in Shillong Commissionerate as Direct Recruit (DR) Inspector in November'1978. Since, my appointment in the grade of Inspector, my Seniority in the grade of Inspector was not being fixed correctly till June'1996. All Seniority list of Inspectors and corresponding Seniority list of Superintendents were incorrect. For example, Seniority list of Inspectors issued during period 1986, 1987, 1989 (a copy of each year marked as 'B' enclosed) were all wrong and incorrect. All promotions taking place from the period 1979 till March 2001 to the post of Superintendent were illegal and invalid.

02. As per CAT's Judgement dated 05.09.1995 in O.A. no.241/91, the Seniority list of Inspectors was corrected and revised in June'1993 and circulated to all concerned vide Shillong HQR's letter C.NO.II(24)1/ET-I/96/18347-400(A) dated 25.06.1996 (a copy marked as 'C' enclosed).

03. Thus, all promotions given earlier in respect of all Inspectors whose Seniority was revised, were contrary to the instructions contained in Deptt. of Per & Trg., O.M. No.22011/30/80-Est(D), dated 26.03.1980 and 22011/5/86-Est(D), dated 10th April'1989. This amounted to denial of promotion to those who though were due for promotion but their cases could not be considered by D.P.C.s held on various occasions.

WDM

4(a). The Review D.P.C. held in March'2001 has not considered the claims of promotion of all Inspectors (altogether 199) whose seniority was revised in June'1996 showing a discriminatory treatment with them. Consequently many Inspectors have been deprived of the benefit of legal promotion. For example, the names of Inspectors mentioned in Annexure 'D' do not figure in the Seniority list of Superintendents of March'2001.

(b) From the Seniority list of Inspectors of the year 1986, 1987, 1989, etc. it is evident that many Inspectors who though actually were promoted during these periods but their names have not been shown in the corresponding promotional list of Superintendents of March'2001. For details, please see Annexure 'E'.

05. Quota Rule of Direct Recruits vis-à-vis Promotees as contained in Para 8 of Deptt. of Per & Trg., O.M. No. 85014/2/80-Est(D), dated the 7th February'1986 is not applicable in respect of Seniority of Superintendent for reasons that appointment /selection of Superintendent is being done by Promotion only. No Superintendent is appointed as a Direct Recruit in Shillong Commissionerate. For recruitment rule of Superintendent, instruction in M.O.F.(DR)No.7/86(F.No.A.12018/7/85-Ad.IIB dated 17.12.86 is referred to (a copy enclosed- Annexure 'F').

06. Review D.P.C. held in March'2001, fixed the Seniority in the grade of Superintendent by considering the fact whether the concerned officer before promotion in the lower grade of Inspector was Direct Recruit or Promotee (whether DR/PR as Inspector -col.08) which was absurdly wrong. This has adversely effected the claims of promotion/seniority of Senior Inspectors. The aspect is explained in Annexure-'G'.

07. In supersession of all earlier illegal and invalid promotion of Inspectors, a review D.P.C. held in March'2001 considered the promotions of Inspectors as per prescribed Rules/Procedure relying on the revised Seniority list of Inspectors of June'1996 effecting promotions with a retrospective date.

08. As such, the Seniority of Superintendents needs fixation as per Seniority Rule applicable on the date of holding of Review D.P.C.

09. Existing seniority Rule applicable to Promotees is laid down in G.I. Deptt. of Per. & Trg., O.M. No. 20011/1/96-Estt.(D), dated the 30th Jan'1997 which states that in all cases of promotions taking place from 30.01.1997 as per Seniority list existing on that date (in the instant case, revised Seniority list of Inspectors of June'1996 available on the date of convening of Review D.P.C.), if SC/ST candidate is promoted to the higher post earlier than his Senior General / OBC due to reservation benefit, the senior General/OBC promoted subsequently will regain seniority for further promotions.

In view of above facts and circumstances of the matter, I, therefore, request for consideration of following relief :

- (a) Holding a Second Review D.P.C. for considering ^{regularisation of} my promotional mater, in the light of above material facts.

Attested
[Signature]
Advocate.

- (b) Placing my name above Shri Rama Kanta Das, (SC) whose name occurs at Sl.No.58 in the Seniority list of Superintendents since he was junior to me in the grade of Inspector and his name was just below me at Sl.No.156 in the revised Seniority list of Inspectors of June'1996.
- (c) Extending all consequential benefits admissible as per Rules. *including arrears of pay, etc.*

For this act of kindness, I shall ever remain grateful to you.

Encl :- ANNEXURES

- (A) 05 sheets.
- (B) 63 sheets.
- (C) 31 sheets.
- (D) 03 sheets
- (E) 03 sheets
- (F) 03 sheets
- (G) 03 sheets.

Yours faithfully,

SSK
19.04.2001

(SUDHAKAR SHARMA)

Superintendent of Central Excise,
Paona Bazar, Imphal Range.
Post - IMPHAL(795001).

Attested
hms
Advocate.



ANNEXURE - 4

GOVERNMENT OF INDIA
OFFICE OF THE COMMISSIONER OF CENTRAL EXCISE
M.G. ROAD, SHILLONG - 793 001

C.NO.II(34)5/ET.I/92/

Dated:-

To

The Assistant Commissioner,
Central Excise Division,

The Deputy/Asssistant Commissioner,
Customs Division,

The Branch-in-Charge,
----- Branch of Hqrs.Office.
Shillong.

The Superintendent,
Shillong Law Cell,
Office of the Commissioner of Central Excise,
Calcutta - II,
M.S. Building, 5th Floor,
15/1/, Strand Road,
Kolkata - 700 001.

Subject:- Seniority List of Group 'B' Superintendent as on 01.05.2001 of Central Excise & Customs Commissionerate, Shillong - Circulation thereof.

Consequent to the Judgement dated 05.09.95 pronounced by the Hon'ble CAT, Guwahati in O.A.No.241/91 and the Board's approval for implementation communicated vide F.No.A.23018/3/97-Ad.II.B dated 17.11.97, an integrated Seniority List of Superintendent was circulated to all concerned vide this office C.No. II(34)5/ET.I/92/30835-66 dated 22.3.2001. Representations/objections, if any, had been invited against the integrated Seniority List. Some representations have been received and have been examined carefully. These representations are given below in brief alongwith reasons, if any, for grounds of disposal.

- (I) Some of the representations have contended that their dates of joining as Inspectors should be the basis for fixing their Seniority. The principle laid down in DOP&Ts O.M. dated 7.2.86 have been followed. Therefore, the representations for fixing seniority with reference to the date of joining is incorrect and hence not tenable.
- (II) Representations have been received from officers, who have benefitted by way of date of promotion in the integrated seniority list, that they should be appropriately placed in the All India Seniority List with retrospective benefit of promotion to Group 'A' post in the year 1997-98 as enjoyed by their batch-mates. This issue will be taken up with the Ministry for extending all consequential benefits, as permissible.

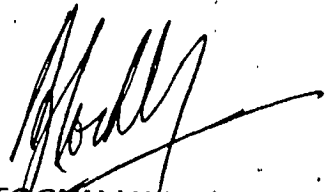
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- (III) Some representations have contended that there were no vacancies when promotions were given to the grade of Superintendent during the relevant period and hence such officers should not be given seniority in the manner adopted in the integrated Seniority List. This contention is not correct as promotions were given against vacancies.
- (IV) Some representations have mentioned that there have been mistakes in showing their date of birth and actual status under Col.3 and Col. 8 of the integrated seniority list. These mistakes have been taken care of and necessary corrections have been made in the Seniority List. These mistakes have crept in due to the fact that earlier Seniority Lists published since their appointments carried these mistakes and the concerned officers have not represented for necessary corrections.
- (V) Representations have also been received from the Superintendents promoted/appointed as on 01.04.95, regarding their placements in the integrated Seniority List. The revised seniority list of Inspectors (now Superintendent) which was circulated to all concerned vide office C.No. II(34)1/ET.1/96/28968-29010(A) dated 13.07.98 had been recasted in terms of Hon'ble CAT Guwahati's order dated 05.09.95 and representations, if any, had been invited from all concerned against the revised seniority of Inspectors (now Superintendent). All representations received against the revised seniority list dated 13.07.98 of Inspectors (now Superintendents) had been considered individually on merit in the past and disposed of by the Cadre Controlling Authority. The review DPC, for promotion to the grade of Superintendents was conducted strictly as per the revised seniority list of Inspectors (now Superintendents). Hence there would be no ground for placement in the integrated seniority list on any other criteria other than the revised seniority list of Inspectors (now Superintendents).

In view of the above, all the representations received against the integrated Seniority List are hereby disposed of.

A copy of the Final Seniority List of Superintendents is enclosed for circulation to all the concerned officers.

Enclo:- As above.


(Z. TOCHHAWNG)
COMMISSIONER
CENTRAL EXCISE : SHILLONG.

Copy forwarded for information & necessary action to :-

1. Smt. Charusheela Sohoni, Joint Secretary (Admn.) Central Board of Excise & Customs, North Block, New Delhi - 02. The letter C.No. II(34)5/ET.1/92/30835-66 dated 22.03.2001 may please be referred to.
2. The Chief Commissioner (EZ), Customs & Central Excise, 15/1, Strand Road, Kolkata 700 001.
3. The Zonal Director, Narcotics Control Bureau, Eastern Zonal Unit, 4/2, Karaya Road, Kolkata-700017. Copy meant for the concerned officer is enclosed for delivery.

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Atc-2003

4. The Additional Director, Directorate of Revenue Intelligence, Calcutta Zonal Unit, 8, Ho Chi Minh Sarani, 2nd Floor, Kolkata- 700 071. Copy meant for the concerned officer is enclosed for delivery.
5. The Additional Assistant Director, Directorate of O. & M. Services, Customs & Central Excise, 405/8 Deep Sikha Building, Rajendra Place, New Delhi 110008. Copy meant for the concerned officer is enclosed for delivery.
6. The Deputy Director, (AS), Directorate of Preventive Operations, Zonal Unit, 44, Park Street, 2nd Floor, Kolkata - 16. Copy meant for the concerned officer is enclosed for delivery.
7. The Deputy Commissioner (Airport), Sahar International Airport, Sahar, Mumbai-99. Copy meant for the concerned officer is enclosed for delivery.
8. The Deputy Director, NACEN (ER), P-27, CIT Scheme, VIII(M) Bidhannagar Road, Kolkata 700 067. Copy meant for the concerned officer is enclosed for delivery.
9. The Deputy Director of Inspection (Admn.), Directorate General of Inspection, Customs & Central Excise, 'D' Block, I. P. Bhawan, I. P. Estate, New Delhi - 2. Copy meant for the concerned officer is enclosed for delivery.
10. The Zonal Director, Narcotics Control Bureau, Varanasi Zonal Unit, S. - 18/38, Taksal Lalit Behari Sen Marg, Patel Nagar, Varanasi - 221022. Copy meant for the concerned officer is enclosed for delivery.
11. The Deputy Director, Directorate General of Inspection, Customs & Central Excise, 'D' Shape Building, I. P. Estate, New Delhi - 2. Copy meant for the concerned officer is enclosed for delivery.
12. The Deputy Development Commissioner, Noida Export Processing Zone, Noida - 201305. Copy meant for the concerned officer is enclosed for delivery.
13. The Assistant Registrar, Customs, Excise & Gold Control Appellate Tribunal, E. R. Bench, Bamboo Villa, 169-A.J.C Bose Road, Kolkata - 700014. Copy meant for the concerned officer is enclosed for delivery.
14. The Commissioner. Customs NER, Shillong.
15. The Additional Commissioner (Tech.), Central Excise, Shillong.
16. The Dy./Asstt. Commissioner of Central Excise /Customs Divn. _____ Copy meant for the concerned officer(s) is/are enclosed for delivery.
17. The CAO/PAO of Hqs. Office, Shillong.
- ✓ 18. Shri Sunil Kumar Samal _____, Supdt. for compliance.
19. Accounts I & II/ET I & II/Confdl. Br./CIU-cum-VIG. Br. of Hqs. Office, Shillong.
20. The General Secretary, Group 'B' Executive Officers' Association, customs & Central Excise, Shillong.
21. Guard File.

[Signature] 02.05.2001

(B. THAMAR)
 ADDITIONAL COMMISSIONER (P & V)
 CENTRAL EXCISE & CUSTOMS
SHILLONG.

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SENIORITY LIST OF SUPERINTENDENT GROUP 'B' AS ON 01.05.2001.

Sl.No.	Name & Educational Qualification	Date of Birth	Date of Apptt. in Govt. service	Date of confirmation in Govt. service	Date of joining as Inspector	Date /Deemed date of assumption of charge.	Whether DR/PR as Inspector	Remarks
	S/Shri							
01	02	03	04	05	06	07	08	09
01.	Biswajit Sarkar, B.Sc.	01.11.55	02.08.76	01.04.78	02.08.76	22.04.88	DR	
02.	Subir Kr. Chakraborty, B.A.	03.12.52	24.07.76	01.06.78	24.07.76	22.04.88	DR	
03.	S.P. Chakraborty, B.A.	05.08.50	20.03.72	01.07.78	28.07.76	22.04.88	DR	
04.	P.S. Purkayastha-I, B.Sc.	14.07.53	02.08.76	01.08.78	02.08.76	22.04.88	DR	
05.	Subodh Dhar (SC), B.Com.	27.06.54	17.09.77	13.12.80	17.09.77	22.04.88	DR	
06.	Rama Kanta Das, (SC), B.A.	01.01.54	09.10.75	13.12.80	03.10.78	22.04.88	DR	
07.	Ranjit Kr. Dutta, B.Sc.	10.08.51	26.07.76	01.09.78	26.07.76	29.08.89	DR	
08.	Indrajit Guha, B.Sc.	07.05.56	27.07.76	01.10.78	27.07.76	29.08.89	DR	
09.	A. Hore, B.Com.	31.07.53	23.07.76	01.10.78	23.07.76	29.08.89	DR	
10.	A. Dasgupta, B.Sc.	12.01.55	26.07.76	01.12.78	26.07.76	29.08.89	DR	
11.	B.B. Adhikari, B.Com.	22.11.53	07.06.74	20.05.79	26.07.76	29.08.89	DR	
12.	Gopendra Ch. Paul, B.A.	01.01.47	12.08.71	28.05.79	30.07.76	29.08.89	DR	
13.	P.K. Das-I, B.Sc.	01.03.55	02.08.76	20.05.79	02.08.76	29.08.89	DR	
14.	R.K. Goswami, B.Com.	07.06.54	23.07.76	28.05.79	23.07.76	29.08.89	DR	
15.	N. Bhattacharjee, Matric	15.05.51	04.01.71	20.05.79	17.11.76	29.08.89	PR	
16.	A.K. Sharma, B.Sc.	21.01.54	29.07.76	28.05.79	29.07.76	29.08.89	DR	
17.	Hemen Gogoi, B.Sc.	01.01.55	24.07.76	28.05.79	24.07.76	29.08.89	DR	
18.	A.B. Dutta, B.Sc.	01.07.55	21.07.76	28.05.79	21.07.76	29.08.89	DR	
19.	R.K. Bhattacharjee, P.U.	01.04.44	19.01.65	28.05.79	29.10.76	29.08.89	PR	
20.	S.K. Bose, B.A.	04.08.54	30.07.76	28.05.79	30.07.76	29.08.89	DR	
21.	D.K. Nath, B.A.	11.07.52	02.08.76	28.05.79	02.08.76	29.08.89	DR	
22.	S. Paul, B.Sc.	05.04.54	29.07.76	28.05.79	29.07.76	29.08.89	DR	
23.	M. Marbaniang, (ST) B.Com.	24.02.54	30.09.78	13.12.80	30.09.78	29.08.89	DR	
24.	Agnu Ram Das, (SC) Matric	01.10.43	25.01.65	13.12.80	12.12.78	29.08.89	PR	
25.	Apalak Das, (SC), B.A.	20.02.53	17.11.75	13.12.80	22.09.78	29.08.89	DR	
26.	Chandi Das Baidya(SC) B.Sc.	20.11.46	30.09.78	13.12.80	30.09.78	29.08.89	DR	

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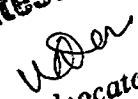
01	02	03	04	05	06	07	08	09
27.	K.C. Mohan, B.A.	20.09.53	31.07.76	23.05.79	31.07.76	09.08.90	DR	
28.	C.M. Chakraborty, B.Sc.	26.12.51	26.07.76	28.05.79	26.07.76	09.08.90	DR	
29.	T.S. Sarkar, B.Sc.	02.05.55	27.07.76	28.05.79	27.07.76	09.08.90	DR	
30.	H.R. Saha, B.A.	16.03.51	13.07.76	28.05.79	13.07.76	09.08.90	DR	
31.	N.K. Chakraborty, B.Com.	01.03.44	01.03.62	28.05.79	02.08.76	09.08.90	DR	
32.	S. Bhowmick, B.A.	23.01.54	26.07.76	28.05.79	26.07.76	09.08.90	DR	
33.	J.R.H. Diengdoh, (ST), B.Sc.LLB	28.01.50	04.10.78	13.12.80	04.10.78	09.08.90	DR	
34.	Pranab Kumar Barua, (SC) B.Sc.	05.09.53	03.10.78	13.12.80	03.10.78	09.08.90	DR	
35.	A.V. Duha, (ST), B.A.	01.03.51	13.09.75	31.10.77	13.09.75	20.06.91	DR	
36.	Md. Khurshed Ahmed, B.A.	01.03.52	30.07.76	28.06.79	30.07.76	20.06.91	DR	
37.	P.K. Das, -II, B.Sc.	01.03.48	06.02.74	23.05.79	30.07.76	20.06.91	DR	
38.	P. Sharma, B.Sc.	01.09.56	29.07.76	28.05.79	29.07.76	20.06.91	DR	
39.	U.C. Das, M.A.	19.12.53	29.07.76	28.05.79	29.07.76	20.06.91	DR	
40.	Biman Dhar, B.Sc.	27.10.53	31.07.76	28.05.79	31.07.76	20.06.91	DR	
41.	B. Paul, B.Com.	23.01.53	28.07.75	28.05.79	02.08.76	20.06.91	DR	
42.	P.B. Nag, B.A.	25.10.52	26.07.76	28.05.79	26.07.76	20.06.91	DR	
43.	G.K. Sharma Boral, HSLC	09.01.48	15.02.72	28.05.79	29.10.76	20.06.91	PR	
44.	R.Lalngurauva, (ST) B.A.	01.03.47	03.10.78	13.12.80	03.10.78	20.06.91	DR	
45.	Ramprasad Das, (SC) Matric	01.10.41	21.01.65	13.12.80	22.11.78	20.06.91	PR	
46.	Abhiram Das, (SC), Matric	01.02.40	25.07.64	10.09.81	20.02.79	20.06.91	PR	
47.	N.C. Das, Matric	31.12.42	29.05.62	01.06.79	29.10.76	20.06.92	PR	
48.	D.K. Majumdar, B.Sc.	21.01.51	27.01.77	28.05.79	27.01.77	17.09.92	DR	
49.	A.K. Dutta, B.Sc.	01.02.53	27.01.77	28.05.79	27.01.77	17.09.92	DR	
50.	N.L. Roy, B.A.	01.09.45	20.01.65	01.06.79	28.01.77	17.09.92	DR	
51.	P.K. Singha Choudhury, B.Sc.	01.02.51	20.01.77	01.06.79	28.01.77	17.09.92	DR	
52.	I. A. Halim, B.Sc.	07.03.57	27.01.77	01.06.79	27.01.77	17.09.92	DR	
53.	T. Kar, B.A.	01.11.53	29.01.77	01.01.80	29.01.77	17.09.92	DR	
54.	N.K. Nath, B.Sc.	17.01.51	19.09.77	01.01.80	19.09.77	17.09.92	DR	
55.	M.K. Bose, B.Sc.	17.10.51	19.07.77	24.11.80	19.07.77	17.09.92	DR	
56.	A.K. Choudhury, B.A.	01.06.53	19.09.77	13.12.80	19.09.77	17.09.92	DR	
57.	Kisholoy Das, B.A.	19.03.53	04.10.78	13.12.80	04.10.78	17.09.92	DR	
58.	Utpal Kr. Das, (ST), B.A.	01.12.52	30.10.78	13.12.80	30.10.78	17.09.92	DR	
59.	Dangshi Ram Boro (ST), Matric	01.02.44	25.01.65	13.12.80	25.11.78	17.09.92	PR	
60.	Swapan Kr. Roy, (SC), B.A.	16.03.51	10.11.80	01.10.81	10.11.80	17.09.92	DR	

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01	02	03	04	05	06	07	08	09
61.	Debendra Ch. Das, (SC), B.A.	01.07.45	25.01.65	01.08.82	29.11.78	17.09.92	PR	
62.	N.C. Patra, (SC), B.Sc.	01.01.54	16.03.79	13.03.86	30.06.81	17.09.92	DR	
63.	Md. Joynul Abedin, B.Sc.	28.01.53	02.01.79	02.04.81	02.01.79	12.03.93	DR	
64.	A. Bhattacharjee, B.Sc.	01.03.56	25.09.78	13.12.80	25.09.78	12.03.93	DR	
65.	A. Chatterjee, B.Sc.	01.04.56	04.10.78	13.12.80	04.10.78	12.03.93	DR	
66.	P. Sikdar, B.Sc.	24.04.51	12.10.78	13.12.80	12.10.78	12.03.93	DR	
67.	B.K. Banerjee, B.Sc.	26.02.56	30.09.78	13.12.80	30.09.78	12.03.93	DR	
68.	Sashidhar Pegu, (ST), B.A.	01.09.43	04.10.78	13.12.80	04.10.78	12.03.93	DR	
69.	S. Sharma, M.Sc.	31.03.52	25.11.78	13.12.80	25.11.78	07.06.93	DR	
70.	Jagadish Ch. Das-I B.A.	23.06.52	21.07.74	13.12.80	20.11.78	07.06.93	PR	
71.	Dhirendra Nath Bora, (ST), B.Sc.	01.05.48	04.10.78	13.12.80	04.10.78	07.06.93	DR	
72.	Biren Ch. Patir, (ST), B.A.	01.12.53	21.01.76	13.12.80	03.10.78	07.06.93	DR	
73.	K.C. Sarkar, Matric	05.07.46	25.01.65	13.12.80	27.11.78	07.06.93	PR	
74.	Alexander Lywait, (ST), B.Sc.	01.02.56	29.09.78	13.12.80	29.09.78	07.06.93	DR	
75.	Chandler Shullai, (ST) B.A.,	19.12.49	13.11.78	01.04.81	13.11.78	07.06.93	DR	
76.	K.K. Taneja, M.Sc.	09.01.55	08.03.79	01.04.81	08.03.79	07.06.93	DR	
77.	R.C. Das, Matric	01.07.44	23.01.65	01.10.81	29.11.78	07.06.93	PR	
78.	Rupnath Pegu, (ST), B.A.,	01.05.51	03.10.78	02.04.81	03.10.78	07.06.93	DR	
79.	Pranay Kanti Deb. B.Com.	26.01.54	12.06.74	13.12.80	24.11.78	07.06.93	PR	
80.	K.C. Gogoi, B.A.	01.03.45	23.01.65	02.04.81	30.11.78	07.06.93	PR	
81.	R.C. Dey, Matric	01.09.48	28.02.73	30.03.81	28.03.79	07.06.93	PR	
82.	D. Chattopadhyay, M.A.	01.03.55	25.04.79	10.09.81	25.04.79	07.06.93	DR	
83.	Kalpam Kachari, (ST), Matric	02.08.47	01.02.65	10.09.81	10.09.79	07.06.93	PR	
84.	Chalau Hauzel, (ST), B.A.	01.03.54	06.03.80	01.02.82	06.03.80	07.06.93	DR	
85.	Nani Gopal Sen, (SC), B.A.	28.08.48	28.10.70	01.10.81	26.10.80	07.06.93	PR	
86.	Alagri Swami, (SC), B.A.	31.08.47	30.03.81	13.03.86	30.03.81	07.06.93	DR	
87.	Arun Kr. Datta, B.A.	27.03.54	27.01.77	01.01.80	27.01.77	27.09.93	DR	
88.	R. Bhattacharjee, B.Sc.	27.01.53	22.01.77	01.01.80	22.01.77	27.09.93	DR	
89.	B.G. Mondal, B.Sc.	21.09.52	27.03.79	01.10.81	27.03.79	27.09.93	DR	
90.	Samindra Nath, B.A.	01.11.44	25.01.65	10.09.81	07.09.79	27.09.93	PR	
91.	Gopal Ch. Paul, Matric	01.04.46	23.01.65	10.09.81	19.09.79	27.09.93	PR	
92.	Samir Chakraborty, Matric.	12.02.48	04.04.65	19.09.81	10.09.79	27.09.93	PR	
93.	S. Deb, B.Sc.	15.05.54	07.03.80	01.10.81	07.03.80	27.09.93	DR	
94.	B. Deb, H.S.L.C.	15.11.52	23.10.70	01.10.81	25.10.80	27.09.93	PR	

Attested

 Advocate.

01	02	03	04	05	06	07	08	09
95.	T.M. Hartlong, (ST) B.A.	01.03.56	22.11.79	01.12.82	22.11.79	27.09.93	DR	
96.	N.C. Singh Singjam, (SC) B.Sc.	01.09.51	07.04.82	29.11.86	07.04.82	27.09.93	DR	
97.	Tapan Kr. Sarkar, (SC), B.Sc.	19.04.56	02.08.82	27.04.87	02.08.82	27.09.93	DR	
98.	N.C. Katak, B.A.	08.04.56	28.10.80	01.10.81	28.10.80	29.06.94	DR	
99.	D. Paul, B.Com.	28.11.49	28.10.70	01.10.81	23.10.80	29.06.94	PR	
100.	G.C. Sarkar, Matric	25.11.44	28.10.70	01.10.81	29.10.80	29.06.94	PR	
101.	M.S. Tyagi, B.Sc.	20.07.57	13.04.81	01.12.82	13.04.81	29.06.94	DR	
102.	J. Acharjee, B.Sc.	01.01.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
103.	A.K. Chaturvedi, M.A.	25.12.54	08.04.81	01.12.82	08.04.81	29.06.94	DR	
104.	D.K. Verma, B.Sc.	16.06.55	10.06.81	01.12.82	10.06.81	29.06.94	DR	
105.	Susmal Das, B.Sc.	02.01.56	23.05.81	01.12.80	23.05.81	29.06.94	DR	
106.	K. Neog, B.Com.	11.06.55	30.03.81	01.12.82	30.03.81	29.06.94	DR	
107.	Jambu Lama, (ST) B.A.	12.04.55	09.06.81	05.03.86	09.06.81	29.06.94	DR	
108.	N.G. Barman, (ST), B.Sc.	27.12.54	30.03.81	13.03.86	30.03.81	29.06.94	DR	
109.	Bapukan Patir, (ST), B.A.	30.04.50	27.03.81	13.03.86	27.03.81	29.06.94	DR	
110.	Rajoo Sonowal, (ST), B.A.	01.04.56	30.03.81	19.03.86	30.03.81	29.06.94	DR	
111.	Gobinda Thabah, (ST) B.A.	20.11.54	27.03.81	19.03.86	27.03.81	29.06.94	DR	
112.	T. Tuankhanthang, (ST), B.Sc.	01.03.55	13.04.81	07.06.86	13.04.81	29.06.94	DR	
113.	P.S. Das, (SC), B.Com.	24.02.57	06.02.82	27.04.87	16.09.83	29.06.94	DR	
114.	Aswini Kr. Das, (SC), B.Com.	01.03.59	05.07.82	13.05.87	05.07.82	29.06.94	DR	
115.	P.K. Reang, (ST), B.A.	05.09.51	30.03.81	07.06.86	30.03.81	05.06.95	DR	
116.	P. Debnath, B.Sc.	02.02.56	01.04.82	07.06.86	01.04.82	05.06.95	DR	
117.	B.K. Deb, -II B.Com.	05.06.56	19.01.82	29.11.86	19.01.82	05.06.95	DR	
118.	Jahar Dey, B.A. (H)	01.09.57	02.09.82	29.11.86	02.09.82	05.06.95	DR	
119.	D. Bhattacharjee, B.A.	25.03.54	07.11.75	01.12.82	06.11.82	05.06.95	PR	
120.	A. Chakraborty, B.Sc.	06.01.56	06.08.82	29.11.86	06.08.82	05.06.95	DR	
121.	J.L. Bhowmick, P.U.	26.12.53	18.02.76	01.12.82	16.11.82	05.06.95	PR	
122.	J.C. Das, - II (SC) B.Com.	01.09.54	19.01.82	13.05.87	19.01.82	05.06.95	DR	
123.	A. Dutta, B.Sc. (H)	30.04.58	16.03.82	27.04.87	16.03.82	08.12.95	DR	
124.	S.R. Dhar, B.A.	08.05.53	09.02.76	01.12.82	16.11.82	08.12.95	PR	
125.	D.R. Saha, B.Sc.	02.01.57	18.03.82	27.04.87	18.03.82	08.12.95	DR	
126.	R.K. Sarkar, M.Sc.	30.11.58	06.07.82	27.04.87	06.07.82	08.12.95	DR	
127.	Sukanta Das, B.Sc.	13.10.59	26.03.82	27.04.87	26.03.82	08.12.95	DR	
128.	Srijan Ganguly, B.Sc.	01.08.55	13.02.76	01.12.82	16.11.82	08.12.95	PR	

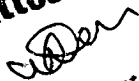
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U. Don
Debate.

01	02	03	04	05	06	07	08	09
129.	Biren Saikia, (ST) B.Sc.	01.12.55	19.01.82	27.04.87	19.01.82	08.12.95	DR	
130.	Subhrangshu Deb, M.Sc.	01.03.57	01.04.82	27.04.87	01.04.82	08.12.95	DR	
131.	Smt. N.M. Phukan, M.Sc.	01.03.56	26.02.82	27.04.87	26.02.82	08.12.95	DR	
132.	Abhijit Ghosh, B.Sc.	03.11.52	21.02.76	01.12.82	16.11.82	08.12.95	PR	
133.	Manoj Kr. Brahma, (ST) M.Sc.	09.02.55	12.07.82	13.05.87	12.07.82	08.12.95	DR	
134.	P.R. Mullick, (SC) P.U.	01.02.47	01.04.72	01.12.82	16.11.82	08.12.95	PR	
135.	Gopal Ch. Das, (SC) BA(H), LLB	01.01.56	25.01.77	01.12.82	16.11.82	08.12.95	PR	
136.	A. Chakraborty, B.Sc.	10.07.58	28.01.82	27.04.87	28.01.82	21.03.96	DR	
137.	N.M. Baishya, B.A.	20.12.57	01.04.82	27.04.87	01.04.82	21.03.96	DR	
138.	R.K. Sharma, B.A.	01.03.60	26.02.82	29.04.87	26.02.82	29.09.96	DR	
139.	B. Bhattacharjee, B.A.	30.06.56	20.02.76	01.12.82	16.11.82	29.09.96	PR	
140.	A.K. Saikia, M.Sc.	01.01.59	22.01.82	29.04.87	22.01.82	29.09.96	DR	
141.	Dipak Bhattacharjee, B.Sc.	16.08.57	22.01.82	29.04.87	22.01.82	29.09.96	DR	
142.	Amar Kumar Singha, BA	04.11.57	20.01.82	13.05.87	20.01.82	29.09.96	DR	
143.	B.K. Baishying, (ST) B.Sc.	08.11.56	17.03.82	13.05.87	17.03.82	29.09.96	DR	
144.	Padmeshwar Pegu, (ST) B.Sc.	31.01.56	08.04.82	13.05.87	08.04.82	29.09.96	DR	
145.	Priya Ram Barua, P.U.	01.02.51	02.11.70	01.12.82	16.11.82	21.06.97	PR	
146.	Dinesh Mahanta, B.Sc.(H)	01.01.56	12.09.83	13.05.87	12.09.83	21.06.97	DR	
147.	P.S. Purkayastha, II, B.Sc.	01.12.56	24.03.82	13.05.87	24.03.82	21.06.97	DR	
148.	Ms. Purabi Dev Gupta B.A.	01.12.54	06.11.75	01.12.82	16.11.82	21.06.97	PR	
149.	Smt. R.M. Shabong, (ST), Matric	01.09.44	05.08.71	01.12.82	16.11.82	21.06.97	PR	
150.	Sachindra Nath Das, (SC), BA	01.12.55	06.05.77	01.12.82	23.09.81	21.06.97	PR	
151.	Pranab Kr. Sharma, B.Sc.	01.03.58	14.04.82	13.05.87	14.04.82	16.01.98	DR	
152.	Rathindra Bhattacharjee, B.Sc.	06.11.54	06.03.74	01.12.82	16.11.82	16.01.98	PR	
153.	Naba Kr. Barua (ST), B.Sc.	01.01.55	29.01.82	13.05.87	29.01.82	16.03.98	DR	
154.	Achinta Kr. Sonowal (ST), B.A.	01.11.54	05.02.82	13.05.87	05.02.82	16.03.98	DR	
155.	Tapan Kr. Kar, B.A.	01.11.49	05.06.74	01.12.82	16.11.82	20.06.98	PR	
156.	B.B. Saikia, (ST), B.Sc.	12.09.52	31.08.82	13.05.87	31.08.82	20.06.98	DR	
157.	Smt. Melicia Synnah, (ST) M.A.	30.03.50	04.01.82	13.05.87	04.01.82	20.06.98	DR	
158.	M.M. Neog, (ST) B.Com.	01.01.56	02.04.82	13.05.87	02.04.82	20.06.98	DR	
159.	D.N. Doley, (SC) B.Com.	30.07.53	20.02.82	13.05.87	20.02.82	20.06.98	DR	
160.	Shital Ch. Das, (SC) HSLC	02.09.51	12.03.74	01.12.82	16.11.82	20.06.98	PR	
161.	Biman Ch. Das, (SC) HSLC	21.08.47	15.03.74	01.12.82	16.11.82	20.06.98	PR	
162.	Gangadhar Das, (ST) BA	01.08.56	12.07.82	13.05.87	12.07.82	15.12.2000	DR	

Attested

Advocate.

01	02	03	04	05	06	07	08	09
163.	Ms. Sayada Jasmine Begum, BA	01.12.52	15.04.74	01.12.82	16.11.82	15.12.2000	PR	
164.	Debendra Moshahary, (ST) MA	20.09.58	05.03.82	13.05.87	05.03.82	15.12.2000	DR	
165.	James Dohling (ST), BA	18.03.56	02.03.82	13.05.87	02.03.82	15.12.2000	DR	
166.	K.N. Daimary, (ST), B.Sc.	01.01.58	12.07.82	13.05.87	12.07.82	15.12.2000	DR	
167.	L. Hauferram, (ST) PU	24.12.46	01.03.74	01.12.82	16.11.82	15.12.2000	PR	
168.	Jyotish Ch. Das, (SC) BA	01.12.52	14.11.77	01.12.82	16.11.82	15.12.2000	PR	
169.	Beli Ram Das, (SC) PU	12.02.53	23.06.77	01.08.83	18.07.83	15.12.2000	PR	
170.	Debojyoti Mishra, B.Com.	01.09.54	01.06.74	01.12.82	16.11.82	30.03.2001	PR	
171.	Dipak Roy Choudhury B.Sc.	21.07.57	01.07.82	13.05.87	01.07.82	30.03.2001	DR	
172.	Santanu Kumar Chalia, B.Sc.(H)	01.03.57	29.07.82	13.05.87	19.07.82	30.03.2001	DR	
173.	Faizuddin Fakir, B.Sc.	01.03.58	01.09.82	13.05.87	10.09.82	30.03.2001	DR	
174.	Haripada Debnath, B.Sc.	01.02.45	20.03.74	01.12.82	16.11.82	30.03.2001	PR	
175.	Kumud Ch. Deka, B.Sc.	18.01.58	05.07.82	13.05.87	05.07.82	30.03.2001	DR	
176.	Beda Prasad Jaishi, B.A.	22.03.56	03.04.82	13.05.87	03.04.82	30.03.2001	DR	
177.	Mukul Baruah, B.Sc.	01.02.58	11.08.82	13.05.87	11.08.82	30.03.2001	DR	
178.	Karendra Ch. Rabha, (ST) B.A.	01.11.49	22.01.77	01.12.82	26.11.82	30.03.2001	PR	

Attested

 Advocate.

ANNEXURE- H

Registered No. DL. 33004/2002

THE GAZETTEE OF INDIA

EXTRAORDINARY

PART- II- SECTION 1

PUBLISHED BY AUTHORITY

NO. 6 NEW DELHI, FRIDAY, JANUARY 4, 2002 PAUSA 14, 1923

Separate paging is given to this part in order that it may be filed as a separate compilation.

MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS

(Legislative Department)

New Delhi, Friday, January 4th, 2002/ PAUSA 14, 1923 (Saka)

The following Act of Parliament received the assent of the President on the 4th January, 2002, and is published for general information:-

THE CONSTITUTION (EIGHTY-FIFTH AMENDMENT) Act, 2001

(4th January, 2002)

An Act further to amend the Constitution of India.

Be it enacted by Parliament in the Fifty Second year of the Republic of India as follows:-

1. (1) This Act may be called the Constitution (Eighty-Fifth Amendment) Act, 2001.
(2) It shall be deemed to have come into force on the 17th day of June, 1995.
2. In Article 16 of the Constitution, in clause (4A), for the words "in matters of promotion to any class", the words "in matters of promotion, with consequential seniority, to any class" shall be substituted.

SUBHASH C. JAIN

Secy. To Govt. of India

[Handwritten signature]

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B

ANNEXURE- I

BILL NO. 105 of 2001

STATEMENT OF OBJECTS AND REASONS

The Government servants belonging to the Scheduled Castes and Scheduled Tribes had been enjoying the benefit of consequential seniority on their promotion on the basis of the rule of reservation. The judgements of the Supreme Court in the case of Virpal Singh Chouhan (1995) 6 SCC 684 and Ajit Singh No.1 AIR 1996 SC 1189, which led to the issue of the O.M. dated 30th January, 1997, have adversely affected the interest of the Government servants belonging to the Scheduled Castes and Scheduled Tribes category in the matter of seniority on promotion to the next higher grade. This has led to considerable anxiety and representations have also been received from various quarters including Members of Parliament to protect the interest of Government servants belonging to the Scheduled Castes and Scheduled Tribes.

2. The Government has reviewed the position in the light of views received from various quarters and in order to protect the interest of the Government servants belonging to the Scheduled Castes and Scheduled Tribes, it has been decided to negate the effect of O.M. dated 30th January, 1997 immediately. Mere withdrawal of the O.M. dated 30th January, 1997 will not meet the desired purpose and review or revision of seniority of the Government servants and grant of consequential benefits to such Government servants will also be necessary. This will require amendment to Article 16(4)(A) of the Constitution to provide for consequential seniority in the case of promotion by virtue of rule of

Attested
[Signature]
Advocate.

reservation. It is also necessary to give retrospective effect to the proposed constitutional amendment to Article 16(4)(A) with effect from the date of coming into force of Article 16(4)(A) itself, that is, from the 17th day of June, 1995.

3. The bill seeks to achieve the aforesaid objects.

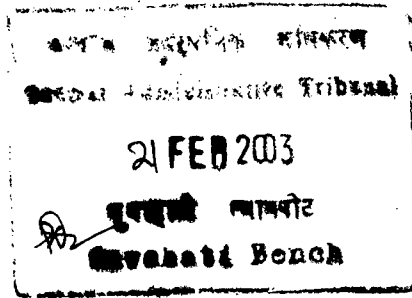
New Delhi,

VASUNDHARA RAJE

The 19th November, 2001.

Attested
WDM

Advocate.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH : GUWAHATI.

In the matter of :
O.A. No.299 of 2002
Sudhakar Sharma

.....Applicant

-Versus -

Union of India & Others

.....Respondents

Written Statements for and on behalf of Respondents No.
1,2,3 & 4.

I, A. Hussain, Deputy Commissioner, Central Excise,
Guwahati do hereby solemnly affirm and say as follows:-

1. That I am the Deputy Commissioner, Central Excise, Guwahati and as such acquainted with the facts and circumstances of the case. I have gone through a copy of the application and have understood the contents thereof. Save and except whatever is specifically admitted in this written statement, the other contentions and statements may be deemed to have been denied and the applicants should be put to strict proof of whatever they claim to the contrary. I am authorised and competent to file this written statement on behalf of all the respondents.
2. That the respondents have no comments to the statements made in paragraphs 4.1 to 4.3 of the application.

Union of India & Others
Through -
Group Genar Counsel
21/2/03
Adv. Central Gov
Standing Counsel

3. That the respondents have no comments to the statements made in paragraphs 4.4 of the application. b
4. That with reference to the statements made in paragraph 4.5 of the application, the respondents beg to state that the applicant's contention is not correct. Consequent to the Hon'ble Tribunal Order dated 5.9.95, the draft S/list was circulated to all concerned vide office C.No.II(34)1/ET-1/96/28968-29010(A) dated 13.7.98 and representation have been invited against the draft revised S/list of Inspector (now Superintendent) in terms of Hon'ble Tribunal order dated 5.9.95 have since been issued on 13.7.98 after considering all representation received.
5. That the respondents have no comments to the statements made in paras 4.6, 4.7 and 4.8 of the application.
6. That with reference to the statements made in para 4.9 of the application, the respondents beg to state that this issue has been discussed at length in the Judgment dated 5.9.95 pronounced by the Hon'ble Tribunal Guwahati in O.A. No.241/91. Hence, no further comments are necessary at this stage.
7. That the respondents have no comments to the statements made in para 4.10 of the application.
8. That with reference to the statements made in para 4.11 of the application, the respondents beg to state that the petitioner have questioned the very principle of seniority laid down in the O.M. of 1986. The respondents of O.A. NO.241/91 disposed the then petitioners application and other petitioner of similarly placed officers by issue of the Revised Seniority List vide office letter C.No.II(34)1/ET-1/96/28968/29010(A) dated 13.7.98. Therefore the petitioner should have not further ground to dispute

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the very Judgment dated 5.9.95 of Hon'ble Tribunal, Guwahati. The petitioner has questioned the very order of the Hon'ble Tribunal passed on 5.9.95, which was accepted by the applicant of O.A. No.241/91, similarly placed officers and the Commissionerate. Consequential action has been taken by the Commissionerate.

9. That the respondents have no comments to the statements made in para 4.12 of the application.
10. That with reference to the statements made in para 4.13 of the application, the respondents beg to state that the contention is not correct. Promotions were given against vacancies.
11. That with reference to the statements made in para 4.14 of the application, the respondents beg to state that the assignment of seniority was done after the review DPC which was final and binding and accepted by the applicant of O.A. No.241/91 and similarly placed officers.
12. That with reference to the statements made in para 4.15 of the application, the respondents beg to state that by amending Article 16(4A) of the Constitution, the Government servants belonging to SCs/STs to retain the seniority in the case of promotion by virtue of rule of reservation. In other words, the candidates belonging to General/OBC category promoted later will be placed junior to the SC/ST Government servants promoted earlier even though by virtue of the rule of reservation.
13. That with reference to the statements made in para 4.16 of the application, the respondents beg to state that as it appears, the applicant finds difficult to understand the contents of the constitution (85th)

- 51 -

Amendment Act, 2001. He may be advised to go through the Amendments once again.

14. That the respondents have no comments to the statement made in para 4.17 of the application.
15. That with reference to the statements made in para 4.18 of the application, the respondents beg to state that no further comments warranted. The seniority list of Superintendent as on 1.5.2001 circulated vide C.No.II(34)5/ET-1/92/34248-85 dt 3.5.2001 was also a speaking order giving reasons as to why different types of representations have been rejected or disposed of as the case may be.
16. That the applicant is not entitled to any relief sought for in the application and the same is liable to be dismissed with costs.

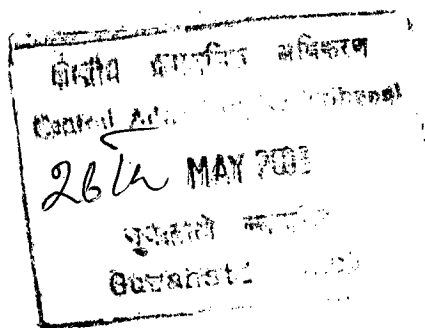
VERIFICATION

I, A. Hussain, Deputy Commissioner, Central Excise, Guwahati being duly authorised and competent to sign this verification do hereby solemnly affirm and state that the statements made in paragraphs...../..... of the application are true to my knowledge and belief, those made in paragraphs...2 - 15..... being matter of record are true to my information derived there from and those made in the rest are humble submission before the Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this 14th day of Feb. 2003.....

A. Hussain

DEPONENT
(A. MUSSAIN)
Deputy Commissioner
CENTRAL EXCISE
GUWAHATI DIVISION



Filed by
the applicant through
Alaka Das
Advocate
26/5/02

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

DA NO. 299/02

Sudhakar Sarma

..... Applicant

-VS-

Union of India & ors.

..... Respondent

REJOINDER TO THE WRITTEN STATEMENT FILLED BY THE RESPONDENTS:

1. That the applicant has received the copy of the written statement filed by the respondents and has gone through the same. Save and except the statement which are not specifically admitted hereinbelow, other statement made in this affidavit are categorically denied. The statements which are not born on record are also denied and the respondents are put to the strictest proof thereof.

2. That with regard to the statement made in para 1, 2 & 3 the applicant covers no comment on it since it is a matter of records.

3. That with regard to the statement made in para 4 the applicant while reiterating and re-affirming the statement made in the DA begs to state that in terms of judgment and order dated 5.9.95 the respondents refixed the seniority of Inspector in

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terms of para 3 of the OM No. 35014/2/80-ESTT (D) dated 7.2.86.

The said seniority list was circulated (Annexure -1 to the OA).

4. That with regard to the statement made in para 5 & 6 the applicant while reiterating the statement made above as well as the OA, begs to state that as per the direction contained in the judgment and order dated 5.9.95 passed in OA No. 241/91 the respondents had prepared the gradation list of Inspectors and it was circulated taking into consideration the principle laid down in OM dated 7.2.86.

5. That with regard to the statement made in para 7 of the written statement the applicant while denying the contention made therein begs to state that the respondents have circulated the integrated seniority list of all promotee Superintendent refixing their seniority not in conformity with the guidelines applicable for such refixation. The review DPC held in this regard in Feb-March 1999 did not determine the seniority of the Superintendent correctly while circulating Annexure-2, integrated seniority list. The respondents ought to have taken into consideration the OM dated 3.7.86. While refixing the seniority of the Superintendents. Since all the Inspectors got the benefit of promotion in terms of the judgment and order dated 5.9.1995 the respondent ought to have treated all the Supdt. as promotee while preparing ANNEXURE-2 seniority list of Supdt. but the respondents have applied the DR and PR quota while preparing the same.

6. That with regard to the statement made in para 8 of the

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Written Statement the applicant while denying the contentions made therein begs to state that the review DPC have recommended for determination of seniority in the grade of Supdt. in term of para 3 of OM dated 7.2.1986 which is absolutely incorrect since there is no direct recruit Supdt. It is because of which the respondents did not mention the seniority principle while preparing the Annexure-2 , seniority list . The applicant being aggrieved preferred Annexure-3 appeal dated 16.04.2000 along with the addendum dated 27.04.2001 invoking Rule 23(4) of CCS (CCA) Rules 1965. However the respondents in an arbitrary manner disposed of the representation preferred by the applicant issuing order dated 2.5. 2001 Annexure e-4. The Annexure-4 impugned order dated 2.5.2001 clearly indicates the fact that the respondents have not applied their minds while disposing of the said representation.

7. That with regard to the statement made in para 9 & 10 of the Written Statement the applicant while reiterating and reaffirm the statement made above as well as in the OA begs to state that as a matter of fact the review DPC was to consider promotion in the grade of Supdt. on the basis of revised seniority list of inspectors (Annexure-1) and to prepare the correct seniority list of Supdt. without any changing of grading of officers given by the original DPC. The representation filed to that effect by the applicant was replied to by the respondents vide Annexure - 4 order dated 2.5.2001 without consulting the basic issue raised by the applicant .

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8. That with regard to the statement made in para 11 the applicant while reiterating and reaffirming the statement made above as well as in the OA begs to state that the respondents have committed illegalities in preparing Annexure-2, Integrated Seniority list of Supdt.

The applicant for better appreciation of the factual aspects of the matter begs to annex a list / chart showing the discrepancies in Annexure - 2 seniority list of Supdt. as Annexure RJ-1.

9. That with regard to the statement made in para 12 & 13 of the Written Statement the applicant while denying the contentions made therein begs to state the amendment of article 16 (4A) was done by the Constitutional Amendment Act w.e.f. 17.6.1993 but cases cropped up prior to 17.6.1993 are not covered by the said amendment. In the instant case there has been a complete violation of statutory rules governing the field and the respondents thus cannot take the advantage of any provision of law to rectify their mistakes or to cover up their illegalities committed while preparing the Annexure -2 Integrated Seniority List of Supdt.

10. That with regard to the statement made in para 14, 15, & 16 the applicant while denying the statement made therein begs to state that the appeal preferred by the applicant Annexure - 3 was disposed of by an arbitrary order (Annexure-4) and it does not carry any meaning. The aforesaid Annexure-4 interim order

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clearly indicates the fact that the respondents have not applied their minds and the appeal preferred by the applicant was not given due consideration as required under law and rules guiding the field. In view of the above facts and circumstances the applicant is entitled to all the reliefs, claimed in this OA.

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VERIFICATION

I Shri Sudhakar Sarma, son of Late G.D.Sarma, aged about 50 years, the applicant in O.A No 299/02 do hereby solemnly affirm and verify that the statements made in the application in paragraph ...4,2..... are true to my knowledge; those made in paragraphs ...3.to.10... .. being matters of records are true to my information derived therefore and the rest are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material fact.

And I sign this verification on this the 26th day of May, 2003.

SIGNATURE

Sudhakar S Sarma

58 ANNEXURE - RJ-1 - 7 -

Chart showing the trend how the Seniority of Senior Inspectors on promotion has adversely been effected as per recommendation of Review D.P.C. in the Integrated Seniority List of Supdts. of March 2001.

Seniority of officers before Promotion
as per Annexure-1 of the Application
Filed in the Hon'ble C/A, Guwahati (299/2002)

Seniority of officers after Promotion
as per Annexure-2 of the Application
Filed in the Hon'ble C/A, Guwahati (299/2002)

1.	2.		
S/No.			
1.	Indu Bhushan Goswami, Matric	PR	7
2.	Nihar Rn. Laskar (SC), Matric	PR	7
3.	Haripada Bhattacharjee, Matric	PR	7
4.	Kandarpa Kr. Dhar, Matric	PR	7
5.	Sukhamoy Deb, B.Com.	PR	7
6.	Charles Syimong (ST), Matric	PR	7
7.	Sunil Ch. Dhar, Matric	PR	7
8.	Deepak Kr. Dutta Choudhury, Matric	PR	7
9.	Indreswar Borkehati, I.A.	PR	7
10.	Ananda Ch. Deka, Matric	PR	7
11.	Ketaki Rn. Deb, Matric	PR	7
12.	Ajoy Bhushan Sen Sharma, Matric	PR	7
13.	Nirendra Bhushan Dam Roy, B.A.	PR	7
14.	Ranjit Kar, Matric	PR	7
15.	Bidhan Ch. Bhattacharjee, Matric	PR	7
16.	Sumanta Kr. Bhattacharjee, B.A.	PR	7
17.	Dakshina Rn. Nath, Matric	PR	17

APPROVED
Wan
10/10/2002

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1.	2.
<u>S/shri</u>	
18. Sarat Kr. Baruah, B.A.	PR 7
19. Jyotindra Nath Choudhury, Matric	PR 7
20. Rabindra Nath Sonowal (ST), Matric	PR 7
21. Winglo Well War (ST), Matric	PR 7
22. Jitendranath Baithori (ST), Matric	PR 7
23. Suntheing Sungte (ST), Matric	PR 7
24. Anarendra Debbarmen (ST), Matric	PR 7
25. Dinanath Kachari (ST), Matric	PR 7
26. Vangkhonthang Singson (ST), Matric	PR 7
27. Nishit Rn. Deb, Matric	PR 7
28. Subodh Rn. Roy, Matric	PR 7
29. Tarkeswar Borgohain, Matric	PR 7
30. Junabor Lehan, Matric	PR 7
31. Nareswar Barua, Matric	PR 7
32. Boloram Das (SC), Matric	PR 7
33. Susther Kr. Dhalua (ST), Matric	PR 7
34. Jaynath Borgohain, Matric	PR 7
35. Arun Kr. Bose, Matric	PR 7
36. Sakti Bikash Roy, B.A./L.L.B.	PR 7
37. Sachindra Kr. Paul, Matric	PR 01
38. Chiribimal Das, Matric	PR 02
39. Tarosh Ch. Deb Nath, Matric	PR 03
40. Nirmalendu Bhattacharjee, Matric	PR 04

B. K. Banerjee

1.

2.

S, Shri

41. Hanindra Kr. Chakraborty, Matric	PR	05
42. Prabir Kr. Das, Matric	PR	06
43. Dharendra Kr. Bhattacharjee, Matric	PR	07
44. Praanananda Sharma, Matric	PR	08
45. Gouranga Ch. Chatterjee, Matric	PR	09
46. Motilal Dey, Matric	PR	10
47. Pranab Kr. Deb, B.A.	PR	11
48. Tilaswar Hazarika, (ST), Matric	PR	7
49. Promotha Banikya, (ST), Matric	PR	7
50. Bikash Rn. Das, Matric	PR	12
51. Lalit Kr. Hazarika, Matric	PR	13
52. Ananta Ch. Borah (ST), Matric	PR	14
53. G. Nongbet (ST), B.A.	PR	7
54. Rukmini Kr. Laskar (ST), Matric	PR	54
55. Nylsuiye Vanlaladuna, (ST), B.A.	DR	86
56. Dwipendra Monan Barmah, B.A.	DR	19
57. Jiten Krishna Paul, B.Sc.	DR	22
58. Ms. Anupama Devi, B.A.	PR	17
59. Krishna Bahadur Bhuiyan, B.A.	DR	26
60. Dimpeswar Borah, B.Sc.	DR	31
61. Bikash Rn. Debroy, B.Sc.	DR	32
62. Nirupam Kar, B.Com.	PR	16
63. Nazarul Islam, B.Sc.	DR	33

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64.	Tridibeswar Nath, B.Sc.	DR	35
65.	Md. Anwar Hussain, B.Sc.	DR	36
66.	Frank Danny Rynjah(ST), B.A.	PR	7
67.	Swaraj Kr. Roy, Matric	PR	20
68.	Nanda Kr. Bhattacharjee, I.Sc.	PR	18
69.	Ranju Kumar Chakraborty, B.A.	PR	21
70.	Ms. R.B. Passah(ST), B.A.	PR	7
71.	Ravindra Ch. Lashkar(SC), B.A.	PR	7
72.	Deoprasad Das, B.Sc.	PR	23
73.	Mrinal Kanti Chanda, B.A.	PR	24
74.	Gopinath Dutta, B.A.	PR	25
75.	Anjan Kanti Pandit, P.U.	PR	34
76.	Dipendu Kr. Deb Choudhury, B.Com	PR	37
77.	Anjan Kanti Roy, P.U.	PR	38
78.	Ms. Pratima Rani Ghosh, B.A.	PR	39
79.	Sudh Ch. Debnath, Matric	PR	40
80.	Kshitish Ch. Das, B.A.	PR	41
81.	Lalsawma Vanchang(ST), B.A.	DR	43
82.	Biswajit Sarker, B.Sc.	DR	44
83.	Subir Kr. Chakraborty,	DR	45
84.	Sibapada Chakraborty, P.U.	PR	46
85.	Partha Sarathi Purkeyastha(1), B.Sc.	DR	47
86.	Ranjit Kumar Dutta, (I), B.Sc.	DR	55

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87.	Indrajit Guha, B.Sc.	DR	56
88.	Samlr Ch. Adhikary, B.Com.	PR	42
89.	Anitabh More, B.Com.	DR	57
90.	Abnijit Das Gupta, B.Sc.	DR	58
91.	Bijan Pandhu Adhikary, S.Com.	DR	59
92.	Rashik Ch. Shaklabaiya, SC, Metric	PR	27
93.	Pradip Kumar Das, (I), B.Sc.	DR	61
94.	Ranjan Kr. Goswami, B. Com.	DR	62
95.	Siddhant Rn. Deb, S.Sc.	DR	63
96.	Gopendra Ch. Paul, B.A.	PR	60
97.	Abyakta Kr. Sharma, B.Sc.	DR	65
98.	Heman Gogoi, B.Sc.	DR	66
99.	Ashish Bijoy Dutta, B.Sc.	DR	67
100.	Niranjana Bhattacharjee, Metric	PR	64
101.	Sekhar Kr. Bose, B.A.	DR	69
102.	Dilip Kr. Nath, B.A.	DR	70
103.	Sabyasachi Paul, B.Sc.	DR	71
104.	Ranjit Kr. Bhattacharjee, P.O.	PR	68
105.	Kiran Ch. Monan, B.A.	DR	78
106.	Chiranjib Madhab Chakraborty, B.Sc.	DR	79
107.	Tapas Svarup Sarkar, B.Sc.	DR	80
108.	Santosh Sanik, Metric	PR	72
109.	Himanshu Rn. Saha, B.A.	DR	81
110.	Subinay Showmic, B.A.	DR	83
111.	Md. Khursheed Ahmed, B.A.	DR	88

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	S/SHR						
112.	Atul Ch. Das, Matric	PR	7				
113.	Pranab Bhattacharjee, B.Sc.	DR	90				
114.	Pranab Sharma, B.Sc.	DR	91				
115.	Uttam Kr. Das, M.A.	DR	92				
116.	Narayan Kr. Chakraborty, B.Com.	PR	82				
117.	Biman Ch. Dhar, B.Sc.	DR	93				
118.	Sireswar Paul, B.Com.	DR	94				
119.	Pranabendu Bikash Nag, B.A.	DR	95				
120.	Parimal Ch. Kar, Matric	PR	87				
121.	Ranjit Kr. Baidya, (SC), B.A.	PR	28				
122.	Pradip Kr. Das (Ho. 2), B.Sc.	PR	89				
123.	Ananta Borah, (ST), B.Sc.	PR	48				
124.	Gopal Krishna Sharma Boral, M.S.L.	PR	96				
125.	Konan Ch. Hazarika, (SC), Matric	PR	29				
126.	Sunil Ch. Chowal, B.A.	PR	100				
127.	Dhirendra Ch. Biswas, Matric	PR	101				
128.	Nripendra Ch. Das, Matric	PR	102				
129.	Harendra Shukla Baidya, (SC), B.A.	PR	30				
130.	Bijoy Krishna Das, I.A.	PR	103				
131.	M. Supra Singgh, Matric	PR	104				
132.	Sujan Kr. Das, (SC), B.A.	DR	49				
133.	Dipak Kr. Majumder, B.Sc.	DR	105				
134.	Ajay Kr. Dutta, B.Sc.	DR	106				
135.	N. L. Roy, B.A.	PR	107				

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S/Shri

136. Pallab Kr. Sinha Choudhury, B.Sc. DR 108

137. Iftikar Ali Halim, B.Sc. DR 109

138. Nibash Kanti Barmen, B.A. DR 7

139. Tushar Kar, B.A. DR 110

140. Arun Kr. Dutta, B.A. DR 146

141. Rameswar Bhattacharjee, B.Sc. DR 147

142. Nikhil Kr. Nath, B.Sc. DR 111

143. Molooy Kanti Bose, B.Sc. DR 112

144. Ashoke Kr. Choudhury, B.A. DR 113

145. Subodh Dhar, (SC), B.Com. DR 50

146. Conference Nymhai, (ST), B.A. DR 51

147. Kishlay Das, B.A. DR 114

148. Md. Joyal Abedin, B.Sc. DR 120

149. Amitabha Bhattacharjee, (No.1), B.Sc. DR 121

150. Ms. Minamoy Smer, (ST), I.A. PR 73

151. Alok Chatterjee, B.Sc. DR 122

152. Pranab Sikdar, B.Sc. DR 123

153. Bidyut Kr. Bannerjee, B.Sc. DR 124

154. Gopal Ch. Sarkar, (SC), I.A. PR 52

✓ 155. Sudhakar Sharma, M.Sc. DR 126

✓ 156. Ramakanta Das, (SC), B.A. DR 53

157. Masterwell Marbaniang, (ST), B.Com. DR 74

158. Agnirama Das, (ST), M.Sc. PR 75

159. Aplaak Das, (SC), DR 76

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160.	Chandiram Baidya (SC), B.Sc.	DR	77
161.	John R.M. Diengdon (ST), B.Sc.	DR	84
162.	Jagadish Ch. Das, (no.1), B.A.	PR	127
163.	Prano Kr. Baruah (ST), B.Sc.	DR	85
164.	R. Lingurauba (ST), B.A.	DR	97
165.	Utpal Kr. Das (ST), B.A.	DR	115
166.	Dhangshi Ram Boro (ST), Matric	PR	116
167.	Sasnidhar Pegu, (ST), B.A.	DR	125
168.	Dhirendra Nath Bora, (ST), B.Sc.	DR	128
169.	Alexander Lywait, (ST), B.Sc.	DR	131
170.	Kritish Ch. Sarker, Matric	PR	130
171.	Chander Shullai, (ST), B.A.	DR	132
172.	Kailash Kr. Taneja, M.Sc.	DR	133
173.	Kupath Pegu, (ST), B.A.	DR	135
174.	Ran Prasad Das, (SC), Matric	PR	98
175.	Prady Kanti Deb, B.Com.	DR	136
176.	Birendra Ch. Pegu, (ST), B.A.	PR	129
✓ 177.	Rathindra Ch. Dey, Matric	PR	138 ✓
✓ 178.	Hanak Ch. Gogoi, B.A.	DR	137 ✓
179.	Sitendra Nath Baruah, Matric	PR	139
180.	Rajendra Ch. Das, Matric	PR	134
181.	Debashish Chettopadhyay, M.A.	DR	140
182.	Sudhir R. Choudhary, Matric	DR	141

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1.	2.	3.	4.	5.	6.	7.	8.
	S/Shri						
183.	Braja Gopal Mandal, B.Sc.	DR	148				
184.	Abhiram Das, (SC), Matric	PR	99				
185.	Kalparam Kachari, (ST), Matric	PR	142				
186.	Samindra Nath, B.A.	PR	149				
187.	Gopal Ch. Das, Matric	PR	150				
188.	Samir Chakraborty, Matric	PR	151				
189.	Siba Peda Noddy, B.A.	DR	7				
190.	Narendra Ch. Dhar, Matric	PR	152				
191.	Narendra Ch. Katakhi, Matric	PR	158				
192.	Judip Das, B.Sc.	DR	153				
193.	Swapan Kr. Roy, (SC), B.A.	DR	117				
194.	Cholan Hinzal, (ST), B.A.	DR	143				
195.	Bimalendu Das, H.S.L.C.	PR	154				
196.	Debabrata Paul, B.Com.	PR	159				
197.	Gouranga Ch. Sarker, Matric	PR	160				
198.	Nani Gopal Sen, (SC), B.A.	PR	144				
199.	Debabrata Ch. Das, (SC), B.A.	PR	118				

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